

ORISSA HIGH COURT

FILING REPORT AS ON :24/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/8472/2026	JYOTSNAMANJARI DAS @ DEI VS M/S. ASCEND TELECOM INFRASTRUCTURE PVT. LTD., BBSR	SIVA SANKAR CHAINI VS	// ()	
2	D-BLAPL/6090/2026	LALIT KUMAR BARIK VS STATE OF ODISHA	ASIT KUMAR OTTA VS	BISOI /232 /2025 ()	AOR20230000623C202600012
3	D-BLAPL/6095/2026	TIMURU HANTAL @ DURLAV HANTAL @ DULLAB HANTAL VS STATE OF ODISHA	SOMNATH PATNAIK VS	PADWA /79 /2023 ()	AOD20260000117C202600001
4	D-BLAPL/6103/2026	GYANARANJAN SWAIN VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MARSHAGHAI /46 /2026 ()	AOD20240000557C202600017
5	D-BLAPL/6105/2026	ANIL KHOSLA VS STATE OF ODISHA	ARIJEET MISHRA VS	KUNDRA /134 /2025 ()	
6	D-BLAPL/6108/2026	PINTU PRADHAN VS STATE OF ODISHA	MITU KUMAR BISWAL VS	BEGUNIAPADA /27 /2026 ()	AOD20240000430C202600024
7	D-BLAPL/6110/2026	A.PURNAGURU PATRA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	PATTAPUR (DIGAPAHANDI) /32 /2026 ()	AOD20240000242C202600038
8	D-BLAPL/6111/2026	DEEPAK NAYAK VS STATE OF ODISHA	PRAMOD KUMAR BOHIDAR VS	// ()	AOR20220000467C202600005
9	D-BLAPL/6114/2026	BIKASH GOCHHAYAT VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	GOPALPRASAD /31 /2026 ()	
10	D-BLAPL/6117/2026	BIMAL DANDSENA VS STATE OF ODISHA	DIPANKAR ACHARYA VS	SUNDARGARH TOWN /349 /2025 ()	
11	D-BLAPL/6119/2026	KUHAN @ KARTIK @ KAILASH DAS VS STATE OF ODISHA	SUMAN MODI VS	Bamapada (Industrial Area) /87 /2024 ()	

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12	D-BLAPL/6128/2026	R.AKASH BEHERA VS STATE OF ODISHA	SARBESWAR SAHOO VS	KHANDAGIRI P.S. /520 /2024 () //	AOD20220004505C202600030
13	D-BLAPL/6129/2026	MADAN SINGH VS STATE OF ODISHA	BISWARANJAN DALAI VS	ERASAMA /26 /2026 () //	AOR20220003722C202600051
14	D-BLAPL/6133/2026	M.RAIDU VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	BARAMBA /357 /2025 () //	
15	D-BLAPL/6134/2026	DEEPAK KUMAR MOHAPATRA VS STATE OF ODISHA	SATYABRATA SENAPATI VS	KHAIRA /26 /2026 () //	
16	D-BLAPL/6137/2026	PARAMANANDA KARUAN @ PARJEET VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	KOMNA PS /20 /2026 () //	
17	D-BLAPL/6144/2026	RANJAN BHOI VS STATE OF ODISHA	BINAYA BHUSAN ROUSTRAY VS	CHANDAKA P.S. /60 /2023 () //	
18	D-BLAPL/6147/2026	MANORANJAN ROUT VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	S.P.(CID-CRL),CUTTACK /35 /2025 () //	
19	D-BLAPL/6148/2026	RANJAN KUMAR RANA VS STATE OF ODISHA(VIG.)	GYANESWAR SATPATHY VS	BALIAPAL /36 /2026 () //	
20	D-BLAPL/6153/2026	GOPABANDHU BEHERA VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	MAHABIROD /22 /2026 () //	
21	D-BLAPL/6155/2026	RAMAKANTA HARIJAN ALIAS TURUK VS STATE OF ODISHA	Manoranjan Padhy VS	// () //	AOD20220003086C202600027
22	D-BLAPL/6159/2026	HEDAYAT @ HEBAYAT KHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHOGRAI /24 /2026 () //	
23	D-BLAPL/6160/2026	GURU @ SANDIP SAHOO	PRANAY KUMAR MAHARAJ	GOP /373 /2025	

ORISSA HIGH COURT

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/6161/2026	RAGHU SAHU	BIJAYA KUMAR RAGADA	PADAMPUR /231 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/6162/2026	SHAJU P.P.	MANGU NANDY	RAYAGADA G.R.P. /7 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/6164/2026	SUNIL BAG @ BAGH	GOKULANANDA SAHU	AINTHAPALI /179 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/6165/2026	SAUMYA RANJAN CHAUDHURY	PRASANTA KUMAR SAHOO	PHULBANI SADAR /34 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/6169/2026	KAILASH SWAIN	PARTHA SARATHI DAS	KABISURYANAGAR /142 /2024	AOD20240000364C202600064
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/6172/2026	BIBHU HARIJAN	AMIT KUMAR SAHU	NABARANGAPUR TOWN /330 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/6176/2026	RAMNA MAJHI @ RAMANA MAJHI	MANOJ KUMAR BALA SAMANTA	DORAGUDA PS /3 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/6184/2026	MD. ALIJAN @ MD. ALIJAN ANSARI	PABITRA KUMAR NAYAK	BELPAHAR /14 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/6186/2026	MD. JABAR @ SK. SACHIN	BISWAJIT TRIPATHY	KISSANNAGAR PS /143 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/6192/2026	UMESH KUAMR SWAIN @ SANTA	JAGADIP SAHOO	PIPLI /674 /2025	AOD20250001139C202600006
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/6193/2026	ABUA KHAN	PRAFULLA KUMAR BISWAL	AUL /54 /2026	
		VS	VS	()	

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35	D-BLAPL/6194/2026	STATE OF ODISHA AKSHYA KUMAR NAMDEV @ DILLA VS	BIJAYA KUMAR RAGADA VS	// BRAJARAJNAGAR /222 /2025 ()	
36	D-BLAPL/6195/2026	STATE OF ODISHA UMAKANTA GARDIA VS	KULDEEP MOHANTY VS	// BHATILI /33 /2026 ()	AOD20240000012C202600050
37	D-BLAPL/6196/2026	STATE OF ODISHA NUTANA NAIK @ NUTAN NAIK VS	SANTOSH KUMAR MAHANTY VS	// // ()	AOD20240000242C202600041
38	D-BLAPL/6197/2026	STATE OF ODISHA JEREMIAH RAITA VS	DR.NIRANJAN SWAIN VS	// // ()	AOR20220001390C202600011
39	D-BLAPL/6199/2026	STATE OF ODISHA BINNA @ BINOD CHANDRA MAJHI VS	SANTOSH KUMAR SAMANTARAY VS	// INFOVALLY UPD BHUBANESWAR /13 /2026 ()	
40	D-BLAPL/6201/2026	STATE OF ODISHA BASUDEB NAIK VS	SANTOSH KUMAR MAHANTY VS	// // ()	AOD20240000242C202600042
41	D-BLAPL/6207/2026	STATE OF ODISHA DILLIP KUMAR BHOI @ DILLIP BHOI VS	BISWABHUSAN DAS VS	// BIRIDI PS /275 /2024 ()	
42	D-BLAPL/6210/2026	STATE OF ODISHA MANISH @ KALU AGRAWAL VS	BHARAT BHUSAN ROUSTRAY VS	// // ()	
43	D-BLAPL/6212/2026	STATE OF ODISHA DIPU @ RAJENDRA MAHARANA VS	KISHORE CHANDRA KAR VS	// // ()	
44	D-BLAPL/6217/2026	STATE OF ODISHA SANGRAM JENA @ BUBUN VS	SUBHAJEET SAHU VS	// // ()	
45	D-BLAPL/6218/2026	STATE OF ODISHA PRAKASH SAHU VS	PRAJIT KUMAR PRADHAN VS	// // ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/6221/2026	RAJ KUMAR SARAF @ RAJ VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	SUNDARGARH TOWN /248 /2025 () //	
47	D-BLAPL/6223/2026	NACHIKA KAYU @ KAYU NACHIKA VS STATE OF ODISHA	SK. ZAFARULLA VS	NARAYANPATNA /2 /2012 () //	
48	D-BLAPL/6226/2026	DEBADATTA PARIDA @ BULU PARIDA VS STATE OF ODISHA	DEBASNAN DAS VS	AIR FIELD P.S. /105 /2025 () //	
49	D-BLAPL/6227/2026	GAJI @ RABINDRA NAIK VS STATE OF ODISHA	BISWABHUSAN DAS VS	BARANGA /479 /2024 () //	
50	D-BLAPL/6235/2026	SUNNY KUMAR VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	//0 () //	
51	D-BLAPL/6237/2026	THANU @ PRADEEP KUMBHAR VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BRAHMANITARANG /191 /2024 () //	
52	D-BLAPL/6241/2026	K.BARINATH @ K.BADRINARAYAN PATRA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BERHAMPUR TOWN /353 /2024 () //	
53	D-BLAPL/6247/2026	DUKESH GANGELE VS STATE OF ODISHA	PRAMOD KUMAR BOHIDAR VS	// () //	AOR20220000467C202600006
54	D-BLAPL/6248/2026	BIKASH BEHERA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	// () //	AOD20240000587C202600034
55	D-CMAPL/8494/2026	BINAPANI PATTANAIAK VS STATE OF ODISHA	AJAYA KUMAR DASH VS	// () //	
56	D-CMP/8339/2026	SATYANANDA MISHRA VS DEBENDRA NATH DASH	KSHIROD KUMAR SAHOO VS	// () //	
57	D-CMP/8418/2026	M/S. DALMIA CEMENT (BHARAT) LTD., SUNDARGARH	ANURADA PRASANNA SARANGI	//	

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		VS	VS	0	
58	D-CMP/8428/2026	SURESH KISHAN @ EKKA DEBASHISH PATTNAIK	JAGAJIT PANDA	//	
		VS	VS	0	
59	D-CMP/8462/2026	SUSRI SARITA PATTNAIK BASANTI BALIARSINGH	SUDHANSU SEKHAR JENA	//	
		VS	VS	0	
60	D-CMP/8513/2026	SABITREE BALIARSINGH SARASWATI GHOSH	SOUBHAGYA SWAIN	//	AOR20220001296C202600028
		VS	VS	0	
61	D-CMP/8518/2026	BALAKRUSHNA SAHOO RANJIT KUMAR DASH @ RANJIT DASH	SAMAPIKA MISHRA	//	
		VS	VS	0	
62	D-CMP/8590/2026	STATE OF ODISHA SOLEMAN KHAN	SIDHARTHA MISHRA	//	
		VS	VS	0	
63	D-CONTC/8346/2026	LOKSMAN KHAN M/S MARUTI ESTATE (INDIA) PRIVATE LIMITED, BHUBANESWAR	ANIL MAHAPATRA	//	
		VS	VS	0	
64	D-CONTC/8350/2026	ANIL KUMAR MOHANTY, OAS SANDHYA RANI SAHU	ADV.	//	
		VS	VS	0	
65	D-CONTC/8352/2026	VEDBHUSHAN, IAS PANKAJ KUMAR PARICHHA	ADV.	//	
		VS	VS	0	
66	D-CONTC/8354/2026	VEDBHUSHAN, IAS PRAGYAN PARIMITA PRADHAN	ADV.	//	
		VS	VS	0	
67	D-CONTC/8356/2026	VEDBHUSHAN, IAS RAJU BALIARSINGH	ADV.	//	
		VS	VS	0	
68	D-CONTC/8357/2026	VEDBHUSHAN, IAS SUJIT KUMAR BEHERA	ADV.	//	
		VS	VS	0	

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		VEDBHUSHAN, IAS		//	
69	D-CONTC/8368/2026	M/S SWAPNESWAR FLY ASH, JAJPUR	ADV.	//	
		VS	VS	0	
		AMBAR KUMAR KAR, IAS		//	
70	D-CONTC/8372/2026	KABINDRANATH SAHOO	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		SACHIN RAMCHANDRA JADHAV, I.A.S		//	
71	D-CONTC/8378/2026	SAHADEV BALASAMANT	ADV.	//	
		VS	VS	0	
		DR.N.THIRUMALA NAIK, I.A.S		//	
72	D-CONTC/8383/2026	MANAGING COMMITTEE OF HINDI BOYS HIGH SCHOOL, HARGUMAR	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		DR.N.THIRUMALA NAIK, I.A.S		//	
73	D-CONTC/8387/2026	PUSPALATA BARIK	ADV.	//	
		VS	VS	0	
		DR.NOONSAVATH THIRUMALA NAIK, I.A.S		//	
74	D-CONTC/8404/2026	BIJAY KUMAR MOHANTA	SRIKAR KUMAR RATH	//	
		VS	VS	0	
		USHA PADHEE, COMM. CUM SEC.,DEPT. OF HOUSING AND URBAN DEVELOPMENT DEPT., BHUBANESWAR		//	
75	D-CONTC/8408/2026	JAGANNATH SAHU	ADV.	//	
		VS	VS	0	
		MRUTYUNJAY TRIPATHY, TAHASILDAR BHUBANESWAR		//	
76	D-CONTC/8411/2026	JAGANNATH SAHU	ADV.	//	
		VS	VS	0	
		MRUTYUNJAY TRIPATHY, TAHASILDAR BHUBANESWAR		//	
77	D-CONTC/8415/2026	AMIYA KUMAR KANUNGO	ADV.	//	
		VS	VS	0	
		MRUTYUNJAY TRIPATHY, TAHASILDAR ,BHUBANESWAR		//	
78	D-CONTC/8430/2026	AMAR KUMAR BEHERA	ADV.	//	
		VS	VS	0	
		BHASKARJYOTI SHARMA, IAS		//	
79	D-CONTC/8456/2026	TAPAN GARNAIK @ TAPAN KUMAR GARNAIK	ADV.	//	
		VS	VS	0	
		ANU GARG, I.A.S		//	

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80	D-CONTC/8458/2026	UDAYANATH BARIK VS SANJAY KUMAR SINGH, IAS	ADV. VS	// ()	
81	D-CONTC/8461/2026	SUSANTA KUMAR JENA VS ARABINDA AGRAWAL, IAS	ADV. VS	// ()	
82	D-CONTC/8470/2026	SIBA PRASAD DUTTA VS DILIP ROU TRAI, COLECTOR, BHADRAK	ADV. VS	// ()	
83	D-CONTC/8474/2026	RAJENDRA KUMAR SAHOO VS ENGINEER, NARENDRA CHANDRA RATH, GENERAL MANAGER, WATCO	DEBASIS SAHOO VS	// ()	AOR20220003390C202600005
84	D-CONTC/8475/2026	SUKANTIMANI SANTA VS ARVIND AGRAWAL, I.A.S	SANGRAM JENA VS	// ()	
85	D-CONTC/8476/2026	LAKSHMAN SRINIVASAN VS RAJESH KUMAR, INSPECTOR CENTRAL BUREAU OF INVESTIGATION	ADV VS	// ()	AOR20220002667C202600001
86	D-CONTC/8478/2026	AJAYA KUMAR SINHG @ SINHA VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	SADASIVA PATRA (1) VS	// ()	AOD20230000737C202600037
87	D-CONTC/8479/2026	SUSANTA KUMAR PATRA VS ARVIND AGRAWAL, I.A.S	ADV. VS	// ()	
88	D-CONTC/8510/2026	DR. SIDHABRATA BAHINIPATI VS ASWATHY S., IAS	ADV. VS	// ()	
89	D-CONTC/8511/2026	PARESWAR ROY VS RAGHURAM R. IYER, I.A.S	ADV. VS	// ()	
90	D-CONTC/8515/2026	PADMAJA MANJARI SWAIN VS SANJAY KUMAR SINGH, I.A.S	ADV. VS	// ()	
91	D-CONTC/8517/2026	SRIKANTA KAMILA	ADV.	//	

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		VS	VS	0	
92	D-CONTC/8524/2026	ARAVINDA AGRAWAL, COMM. CUM SEC. TO GOVT., BHUBANESWAR	ADV.	//	
		BISIKESHAN @ BISHIKESHAN NAG	ADV.	//	
		VS	VS	0	
93	D-CONTC/8534/2026	DR.MAHESWAR SWAIN, I.A.S		//	
		PURUSOTTAM SAHOO	ADV.	//	
		VS	VS	0	
94	D-CONTC/8543/2026	DR.NILAKANTHA MISHRA, MBBS THE DIRECTOR OF PUBLIC HEALTH(HEALTH AND FAMILY WELFARE DEPT.)			
		MANOJ KUMAR NAIK	ADV.	//	
		VS	VS	0	
		SUBRAT NAYAK, ADDL. SEC. TO GOVT., DEPT. OF WATER RESOURCES, GOVT. OF ODISHA		//	
95	D-CONTC/8555/2026	GAGAN BIHARI MOHAPATRA	ADNAN SARMADI	//	
		VS	VS	0	
		DIPTIMAYEE BEHERA, TAHASILDAR, BARI		//	
96	D-CONTC/8558/2026	SUBASH CHANDRA ROUT	ADV.	//	
		VS	VS	0	
		ASWATHY.S, I.A.S		//	
97	D-CONTC/8562/2026	SACHINDRANATH BHOI	ADV.	//	
		VS	VS	0	
		ASWATHY S, I.A.S		//	
98	D-CONTC/8563/2026	JOGESH CHANDRA SWAIN	ADV.	//	
		VS	VS	0	
		ASWATHY S, I.A.S		//	
99	D-CONTC/8565/2026	DEBASIS PARIDA	ADV.	//	
		VS	VS	0	
		ASWATHY S, I.A.S		//	
100	D-CONTC/8570/2026	AMULYA RATNA JENA	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	
		ARAVIND AGRAWAL, I.A.S		//	
101	D-CONTC/8573/2026	SACHIDANANDA DAS	ADV.	//	
		VS	VS	0	
		DR.N.THIRUMALA NAIK, I.A.S		//	
102	D-CONTC/8577/2026	SITAPATI SETHI	ADV.	//	
		VS	VS	0	

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103	D-CONTC/8598/2026	S.N.GIRISH, I.A.S REGIONAL TRUCK OWNER WELFARE ASSOCIATION, VS MAYADHAR BEHERA, SUB COLLECTOR,	ANGUL VS ANGUL	// // ()	
104	D-CONTC/8608/2026	PRAFULLA KUMAR BARAL VS ASWATHY S. COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT.	JYOTI RANJAN DEO VS RAMANI KANTA PATTANAIK	// // ATHGARH /216 /2014	AOR20220002834C202600003
105	D-CRLA/6107/2026	KHIROD KUMAR ROUT @ KHIROD ROUT VS MUNDA SAMAL	RAMANI KANTA PATTANAIK VS PRIYA RANJAN SINGH	// // DHENKANAL SADAR /346 /2021	
106	D-CRLA/6124/2026	CHANDAN MALLIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS AMLAN SHAKTI PAUL	// // NISCHINTAKOILI /34 /2022	
107	D-CRLA/6152/2026	ABDUL RAZAK @ ABDUL NADDY KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS NIRANJAN PANDA	// // DABUGAM /105 /2024	
108	D-CRLA/6173/2026	DEBA BEHERA VS STATE OF ODISHA	NIRANJAN PANDA VS CHINMAYA KUMAR SAHU	// // KANJIPANI /21 /2020	AOR20220001061C202600002
109	D-CRLA/6208/2026	KALIA PARIHAL VS STATE OF ODISHA	CHINMAYA KUMAR SAHU VS JITENDRA SAMANTARAY	// // KHURDA MODEL /448 /2023	
110	D-CRLA/6239/2026	SARATHI NAYAK VS STATE OF ODISHA	JITENDRA SAMANTARAY VS BHABANI SANKAR MISHRA	// // SAMBALPUR VIGILANCE /30 /2021	
111	D-CRLMC/6100/2026	NABA KISHORE BEHERA VS STATE OF ODISHA(VIG.)	BHABANI SANKAR MISHRA VS ASIT KUMAR JENA	// // MALKANGIRI /377 /2024	
112	D-CRLMC/6121/2026	RAGHU MUDULI VS STATE OF ODISHA	ASIT KUMAR JENA VS ANUGRAHA NARAYAN SAMANTARAY	// // DHENKANAL TOWN /73 /2022	AOD20250001040C202600016
113	D-CRLMC/6135/2026	JAGAN MOHAPATRA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS STATE OF ODISHA	// // //	

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114	D-CRLMC/6139/2026	SUSHANT@ SUSANTA KU.PRADHAN VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	PARADEEP MODEL /299 /2022 () //	AOD20250001040C202600015
115	D-CRLMC/6146/2026	SK.KAMRUJJAMAN @ SK. KAMRUPJAMAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BADAMPAHAD /53 /2025 () //	
116	D-CRLMC/6151/2026 CRLMC/658/2026	MALAYA KUMAR BISWAL VS ABHAYA KUMAR NAYAK	DEEPALI MAHAPATRA VS	/ /0 J.M.F.C.(III),BHUBANESWAR(Khordha) ICC/0002394/2024	
117	D-CRLMC/6166/2026	MOHAN@SURENDRA KARNA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /38 /2015 () //	
118	D-CRLMC/6170/2026	SUDHIR@SUDHIRA BATRA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	/ /0 () //	
119	D-CRLMC/6185/2026 CRLMC/659/2026	RUDRA PRASAD ARTH VS STATE OF ODISHA	HARI KRUSHNA PANIGRAHI VS	DASPALLA /218 /2023 J.M.F.C.,DASAPALLA(Nayagarh) GR/0000373/2023	
120	D-CRLMC/6190/2026	RAJESH KUMAR NAYAK VS STATE OF ODISHA	BIJAY JENA VS	BHADRAK RURAL /222 /2017 () //	AOR20230000513C202600003
121	D-CRLMC/6215/2026	SHAMBHU PRASAD HOTA@MANTU VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	BINIKA /155 /2020 () //	
122	D-CRLMC/6228/2026	BHART PAL @ TITU SINGH VS STATE OF ODISHA	SAROJ KUMAR DASH VS	JHARSUGUDA /44 /2002 () //	
123	D-CRLMC/6236/2026	PRABHAT @ PRAVAT KUMAR NAYAK VS STATE OF ODISHA	SUKANTA KUMAR JENA VS	DHAMNAGAR /173 /2021 () //	
124	D-CRLMC/6238/2026	MITHUN MAHAL VS STATE OF ODISHA	KUMAR PRAJWAL VS	BALICHANDRAPUR /425 /2024 () //	
125	D-CRLMC/6242/2026	SUPRABHA KUMARI MOHANTY	RUCHI RAJGARHIA	BANKI /85 /2023	AOD20260000134C202600002

ORISSA HIGH COURT

FILING REPORT AS ON :24/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/6243/2026	TUNA SETHI	JUGALA KISHORE PANDA	GOPALPUR /141 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/6246/2026	ASHUTOSH PARASAR	Dillip Kumar Ray	//	AOR20220001556C202600008
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/6250/2026	GOBINDA HARIJAN	Rakesh Kumar Das	//	AOR20220001298C202600011
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMP/6118/2026	RANJITA MISHRA	DIPAK RANJAN MISHRA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMP/6177/2026	MANJU NAIK	DEEPANKAR PANIGRAHY	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMP/6182/2026	NIRMALA BEJ @ NIRMALA BEZ	RAGHUNATH SINGH	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMP/6189/2026	PUJA NAHAK @ PUJA NAIK	SANTOSH KUMAR MAHANTY	//	AOD20240000242C202600040
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMP/6211/2026	PUSPA SRICHANDAN	SANTOSH KUMAR SAMANTARAY	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMP/6214/2026	SASMITA BIRUA	ASISH KUMAR RAY	//	AOD20230000467C202600006
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMP/6224/2026	DIPAK KUMAR ROUT	ANUPAM RATH	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMP/6232/2026	ANISH MANDAL	ADHIRAJ MOHANTY	//0	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :24/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CRLMP/6244/2026	JAYASHREE PAUL @ MANDAL KAMAL AGENCIES, CUTTACK VS STATE OF ODISHA	BISWAJIT NAYAK VS	// /0 ()	
138	D-CRLMP/6249/2026	VICTIM VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	// /0 ()	AOR20230000065C202600006
139	D-CRLMP/6251/2026	SUKADEB ROUT VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	// /0 ()	AOR20230000065C202600005
140	D-CRLREV/6093/2026	SATYAM KUMAR JAL@ SATYAM JAL VS SUB-COLLECTOR, BHAWANIPATNA-CUM-EXECUTIVE MAGISTRATE, BHAWANIPATNA	PRADEEP KUMAR PARIDA VS	// /0 ()	
141	D-CRLREV/6123/2026	JITU @ JITENDRA SAHU @ JITENDRA KUMAR SAHUGOURI KUMAR RATH VS STATE OF ODISHA	VS	KABISURYANAGAR /238 /2025 ()	
142	D-CRLREV/6174/2026	GADADHAR GARABADU VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	// /0 ()	
143	D-CRLREV/6180/2026	SANJAY ROUTRAY @ NANDU VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	TOMANDO /1 /2026 ()	AOR20220001299C202600014
144	D-CRLREV/6206/2026	NILIMAMAYEE CHHOTARAY VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	// /0 ()	
145	D-CRLREV/6233/2026	AMLAN SAHOO VS STATE OF ODISHA	GYAN. S. SAMANTRAY VS	MAHILA P.S.(BBSR) /187 /2024 ()	AOD20240000821C202600005
146	D-CRLREV/6234/2026	RINKU JENA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BHANJPUR /106 /2024 ()	
147	D-EXP/8423/2026	ROSALINA NAYAK VS SETTLEMENT OFFICER, MAJOR SETTLEMENT OFFICE, CUTTACK	LAXMAN PRADHAN VS	// /0 ()	

ORISSA HIGH COURT

FILING REPORT AS ON :24/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-FAO/8457/2026	RABINARAYAN PANDA VS STATE OF ODISHA	AMIYA KUMAR MOHANTY VS	// () //	
149	D-FAO/8551/2026	MANAGING COMMITTEE OF GRAM PANCHAYAT HIGULSIHOGYAKAPANSIRA, BENDASIH VS STATE OF ODISHA	HIGULSIHOGYAKAPANSIRA, BENDASIH VS	// () //	
150	D-JCRLA/6098/2026 JCRLA/76/2026	DEBU@DEBA PRASAD MALLIK VS STATE OF ODISHA	ADV. VS	JAJPUR TOWN /450 /2021 DIST.& SESSIONS JUDGE,JAJPUR(Jajapur) CT/000035/2022	
151	D-JCRLA/6099/2026 JCRLA/77/2026	PINTU@PUASIR@ SOUMYA RANJAN SAMAL VS STATE OF ODISHA	ADV. VS	BINJHARPUR /102 /2014 A.D.J.,JAJPUR(Jajapur) CT/0000208/2016	
152	D-JCRLA/6101/2026 JCRLA/78/2026	MANAS RANJAN PANDA@LINGA VS STATE OF ODISHA	ADV. VS	JAJPUR TOWN /174 /2024 DIST.& SESSIONS JUDGE,JAJPUR(Jajapur) CT/0000291/2024	
153	D-JCRLA/6104/2026 JCRLA/79/2026	BINU@MANOJ MALIK VS STATE OF ODISHA	ADV. VS	BALICHANDRAPUR /122 /2023 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000043/2023	
154	D-JCRLA/6106/2026 JCRLA/80/2026	CHANDAN MAJHI@KALIA VS STATE OF ODISHA	ADV. VS	PANIKOILI /91 /2022 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000047/2022	
155	D-LAA/8539/2026	PRAFULLA KUMAR SAHU VS SPL. LAND ACQUISITION OFFICER, KEONJHAR	SUBHRANSU BHUSAN MOHANTY VS	// () //	
156	D-MACA/8351/2026	R.M., NEW INDIA ASSURANCE CO. LTD., REGIONAL OFFICE, BBSR VS MAMATA DAS	PRADIP KUMAR MAHALI VS	// () //	
157	D-MACA/8526/2026	LIBERTY VIDEOCON GENERAL INSURANCE COMPANY LIMITED, BBSR VS BASANTA BEHERA	ANANDA BEHERA VS	// () //	
158	D-MACA/8528/2026	HDFC ERGO GENERAL INSURANCE CO.LTD., GANJAM VS SITAL TADINGI	AMAM ALI KHAN VS	// () //	
159	D-MACA/8607/2026	SABIR KHAN	PRADEEP KUMAR DASH	//	AOR20220002710C202600004

ORISSA HIGH COURT

FILING REPORT AS ON :24/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
160	D-MATA/8334/2026	RAJANI MUDULI PADMALOCHAN NATH	ASIT KUMAR OTTA	//	AOR20230000623C202600011
		VS	VS	()	
161	D-MATA/8480/2026	MAMATA NATH SIMA KUMARI SETHI	ASIT KUMAR OTTA	//	AOR20230000623C202600013
		VS	VS	()	
162	D-MATA/8508/2026	PRADEEP KUMAR SETHY SONALI NAYAK	ABHILASH MISHRA	//	
		VS	VS	()	
163	D-MATA/8523/2026	ASHOK KUMAR SWAIN PRIYANKA SNIGDHA JENA	ALEKH CHANDRA MOHANTY	//	
		VS	VS	()	
164	D-RPFAM/8391/2026	MD.SIDDIQUE ALLI HASSAN ABANI KUMAR RATH	UMAKANTA BARIK	//	
		VS	VS	()	
165	D-RSA/8360/2026	PAYAL MISHRA SATYANARAYAN SINGH	GOKULANANDA SAHU	//	
		VS	VS	()	
166	D-RVWPET/8512/2026	LILA DEVI SINGH SANDEEP JAISWAL	AKSHAYA KUMAR BEHERA	//	AOR20230000872C202600015
		VS	VS	()	
167	D-RVWPET/8572/2026	ROHIT KUMAR SANTUKA LAXMIDHAR PAL	SHASHI BHUSAN JENA	//	
		VS	VS	()	
168	D-TRP(C)/8576/2026	STATE POLLUTION CONTROL BOARD, ODISHA BARSHA PRADHAN	SARADA PRASANNA MOHAPATRA	//	
		VS	VS	()	
169	D-TRPCRL/6122/2026	HIMANSHU SEKHAR PUHAN SUSANTA BEHERA	HIMANSHU SEKHAR PANDA	NAIKANI-DIHI /225 /2022	
		VS	VS	()	
170	D-WA/8335/2026	DEBASISH BERA STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000194C202600074
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :24/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WA/8364/2026	PRABHAT KUMAR MISHRA DIRECTOR OF TECHNICAL AND TRAINING OF ODISHA	ASWAT DAS,A.G.A	// // 0	LOD20240000172C202600063
172	D-WA/8433/2026	MANAS KUMAR MOHANTA RABINDRA KUMAR PATRA	AGASTI KANUNGO	// // 0	
173	D-WA/8481/2026	STATE OF ODISHA STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	// // 0	LOD20240000172C202600064
174	D-WA/8482/2026	JAYASHREE DAS STATE OF ODISHA	DEBASIS NAYAK,A.G.A	// // 0	LOD20240000200C202600060
175	D-WA/8483/2026	AUROBINDA TRIPATHY STATE OF ODISHA	DEBASIS NAYAK,A.G.A	// // 0	LOD20240000194C202600075
176	D-WA/8514/2026	ADRI ALI KHAN COMMISSIONER CUM SECRETARY OF SCHOOL AND	ADVOCATE GENERAL	// // 0	LOD20240000194C202600076
177	D-WA/8532/2026	SAMPATI BISWAKESHAN COMMISSIONER CUM SECRETARY OF HEALTH AND	ODISHA WELFARE DEPT	// // 0	LOD20240000200C202600061
178	D-WA/8541/2026	SOMYARANJAN SAHOO COMMISSIONER CUM SECRETARY OF HEALTH AND	ODISHA WELFARE DEPT	// // 0	LOD20240000172C202600065
179	D-WA/8602/2026	KAILASH CHANDRA NAIK SECRETARY OF WATER RESOURCES DEPT	ADVOCATE GENERAL	// // 0	LOD20240000194C202600077
180	D-WA/8603/2026	NARESH RANJAN BARIK SECRETARY OF WATER RESOURCES DEPT	AGODISHA	// // 0	LOD20240000200C202600062
181	D-WA/8606/2026	DIBYA RANJAN DASH SECRETARY OF WATER RESOURCES DEPT	ADVOCATE GENERAL	// // 0	LOD20240000194C202600078
		NIRANJAN PATRI		//	

ORISSA HIGH COURT

FILING REPORT AS ON :24/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/8333/2026	ANTARJYAMI PANIGRAHI VS THE PRESIDING OFFICER, INDUSTRIAL TRIBUNAL	KAILASH CHANDRA MISHRA VS VS	// 0 //	AOR20230000698C202600003
183	D-WP(C)/8336/2026	SAROJ KUMAR PANDA VS STATE OF ODISHA	PRASANTA KUMAR DAS VS VS	// 0 //	
184	D-WP(C)/8337/2026	SARDA DEBI MITTAL VS NATIONAL HIGHWAYS AUTHORITY OF INDIA, SAMBALPUR	SATYAJIT MOHAPATRA (2) VS VS	// 0 //	
185	D-WP(C)/8338/2026	RAMESH CHANDRA SETHI VS STATE OF ODISHA	BADRINARAYAN PANDA VS VS	// 0 //	
186	D-WP(C)/8340/2026	HRUSHIKESH PATRA VS STATE OF ODISHA	RABINARAYAN NAYAK VS VS	// 0 //	
187	D-WP(C)/8341/2026	ARUNA KUMAR MISHRA VS STATE OF ODISHA	KAMALAKANTA NAYAK VS VS	// 0 //	
188	D-WP(C)/8342/2026	BASANTI MANJARI PATI VS STATE OF ORISSA	MANOJA KUMAR KHUNTIA VS VS	// 0 //	
189	D-WP(C)/8343/2026	M/S BIRANCHI PRADHAN VS THE COMMISSIONER, CT AND GST ODISHA	KANANBALA ROY CHOUDHURY VS VS	// 0 //	AOR20220001523C202600015
190	D-WP(C)/8344/2026	M/S SWAGATAM VS THE CHIEF COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX	DILLIP KUMAR SAHOO VS VS	// 0 //	AOD20240000078C202600004
191	D-WP(C)/8345/2026	DIBAKAR ACHARYA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS VS	// 0 //	AOR20220001296C202600026
192	D-WP(C)/8347/2026	KABIBARA MAHANTA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS VS	// 0 //	
193	D-WP(C)/8348/2026	PANDA INFRATECH LTD., KHURDHA	AMIT PRASAD BOSE	//	

ORISSA HIGH COURT

FILING REPORT AS ON :24/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	WP(C)/6208/2026	VS STATE OF ODISHA	VS	0 //	
194	D-WP(C)/8349/2026	MOHAN CHARAN SETHY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
195	D-WP(C)/8353/2026	JAGANNATH MANDAL VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
196	D-WP(C)/8355/2026	PRAVATI MAHANTA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
197	D-WP(C)/8358/2026	SURANJANA DAS VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
198	D-WP(C)/8359/2026	DEBASHISH MAHAKUD VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
199	D-WP(C)/8361/2026	RENUBALA SWAIN VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
200	D-WP(C)/8362/2026	DILLIP KUMAR PANDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
201	D-WP(C)/8363/2026	G.S. CHITRANGADA MALLICK VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
202	D-WP(C)/8365/2026	SATYANARAYAN JENA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
203	D-WP(C)/8366/2026	NALINI DEVI SHARMA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
204	D-WP(C)/8367/2026	SAROJ KUMAR MAITY VS	SUKANTA KUMAR MISHRA VS	// 0	

ORISSA HIGH COURT

FILING REPORT AS ON :24/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/8369/2026	STATE OF ODISHA SABITA GOCHHAYAT @ ROUT VS	SUKANTA KUMAR MISHRA VS	// // 0	
206	D-WP(C)/8370/2026	STATE OF ODISHA SANJULATA MOHAPATRA VS	SUKANTA KUMAR MISHRA VS	// // 0	
207	D-WP(C)/8371/2026	STATE OF ODISHA ROPYAPRABHA BHUYAN VS	DURGESH NARAYAN RATH VS	// // 0	
208	D-WP(C)/8373/2026	STATE OF ODISHA SAROJINI DAS VS	SUKANTA KUMAR MISHRA VS	// // 0	
209	D-WP(C)/8374/2026	STATE OF ODISHA JASOBANTA NAYAK VS	DURGESH NARAYAN RATH VS	// // 0	
210	D-WP(C)/8375/2026	STATE OF ODISHA DIPTIMAYEE SWAIN @ RANARAHU VS	SUKANTA KUMAR MISHRA VS	// // 0	
211	D-WP(C)/8376/2026	STATE OF ODISHA BICHITRA ROUT VS	SUKANTA KUMAR MISHRA VS	// // 0	
212	D-WP(C)/8377/2026	STATE OF ODISHA TRILOCHAN NAYAK VS	JAJATI KESHARI KHUNTIA VS	// // 0	
213	D-WP(C)/8379/2026	STATE OF ODISHA MEGHAMALA BISWAL VS	SUKANTA KUMAR MISHRA VS	// // 0	
214	D-WP(C)/8380/2026	STATE OF ODISHA DAITARY PRASAD SWAIN VS	SUKANTA KUMAR MISHRA VS	// // 0	
215	D-WP(C)/8381/2026 WP(C)/6273/2026	STATE OF ODISHA ASWINI KUMAR PRADHAN VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// // 0 0	

ORISSA HIGH COURT**FILING REPORT AS ON :24/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/8382/2026	NARENDRA MOHANTY VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //	
217	D-WP(C)/8384/2026	ASHOK KUMAR SWAIN VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
218	D-WP(C)/8385/2026 WP(C)/6277/2026	JAGADISH DEBTA VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// 0 //	
219	D-WP(C)/8386/2026	BABULAL KAR VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
220	D-WP(C)/8388/2026	TRILOCHAN DIGAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
221	D-WP(C)/8389/2026 WP(C)/6274/2026	CHAMARA SETH VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// 0 //	
222	D-WP(C)/8390/2026	M/S. OM MOBILE CARE, MALKANGIRI VS THE BRANCH MANAGER, CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD., BHUBANESWAR	SUNIL KUMAR PANDA VS	// 0 //	
223	D-WP(C)/8392/2026 WP(C)/6278/2026	ATRUSH PRADHAN VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// 0 //	
224	D-WP(C)/8393/2026	MANAS KUMAR PRADHAN VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //	
225	D-WP(C)/8394/2026	AKSHYAYA KUMAR BHANJA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
226	D-WP(C)/8395/2026 WP(C)/6275/2026	SITARAM AGRAWAL VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// 0 //	
227	D-WP(C)/8396/2026	AMIYA KUMAR NAG	BHOJARAJ SETH	//	

ORISSA HIGH COURT

FILING REPORT AS ON :24/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/8397/2026	M/S B.S. ENTERPRISES, BHUBANESWAR	BIRAJA SANKAR MISHRA	//	
		VS	VS	0	
		CANARA BANK, BSE BRANCH, BHUBANESWAR		//	
229	D-WP(C)/8398/2026	NARDEEP SINGH	SAIBRATA RATH	//	
	WP(C)/6293/2026	VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/8399/2026	SARAT CHANDRA CHHOTARAY	KABIRAJ PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/8400/2026	TIKENANI KUMBHAR	BHOJARAJ SETH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/8401/2026	DOLAGOBINDA SA	SANJAY KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/8402/2026	JAGULAL NAIK	JNYANANANDA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/8403/2026	PINTU NIAL	SANJAY KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/8405/2026	RABINDRA SWAIN	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/8406/2026	KANDA CHARAN DAS	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/8407/2026	KANCHAN BALA SAHOO	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/8409/2026	PRASANT KUMAR BEHERA	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :24/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/8410/2026	STATE OF ODISHA PURNA CHANDRA SINHA VS	PRASANNA KUMAR NAYAK VS	// // 0	
240	D-WP(C)/8412/2026	SECRETARY TO GOVERNMENT, STATE OF ODISHA LAW DEPARTMENT, KHURDHA NIASHA BEHERA VS	SATYANARAYAN MISHRA VS	// // 0	AOR20220001303C202600015
241	D-WP(C)/8413/2026	STATE OF ODISHA ARATI MALLICK VS	SUKANTA KUMAR MISHRA VS	// // 0	
242	D-WP(C)/8414/2026	STATE OF ODISHA KISHORE CHANDRA SAHOO VS	UPENDRA KUMAR SAMAL VS	// // 0	
243	D-WP(C)/8416/2026	PRASAR BHARATI, NEW DELHI PRAMILA SAHU VS	GOPAL CHARAN MOHANTY VS	// // 0	
244	D-WP(C)/8417/2026	STATE OF ODISHA PUSPAREKHA DAS @ CHOUDHURY VS	SUKANTA KUMAR MISHRA VS	// // 0	
245	D-WP(C)/8419/2026	STATE OF ODISHA JATESWAR SAHOO VS	PRADEEP KUMAR MOHAPATRA - 3 VS	// // 0	
246	D-WP(C)/8420/2026	PRASAR BHARATI, NEW DELHI BABAJI SWAIN VS	SUKANTA KUMAR MISHRA VS	// // 0	
247	D-WP(C)/8421/2026	STATE OF ODISHA BICHITRANANDA DASH VS	PRADEEP KUMAR MOHAPATRA - 3 VS	// // 0	
248	D-WP(C)/8422/2026	PRASAR BHARATI, NEW DELHI PRANATI MANJULA BASANTIA VS	SUKANTA KUMAR MISHRA VS	// // 0	
249	D-WP(C)/8424/2026	STATE OF ODISHA AMIYA KUMAR ACHARYA VS	PRADEEP KUMAR MOHAPATRA - 3 VS	// // 0	
		PRASAR BHARATI, NEW DELHI		//	

ORISSA HIGH COURT

FILING REPORT AS ON :24/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/8425/2026	BIGHNESWAR MOHANTY VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
251	D-WP(C)/8426/2026 WP(C)/6266/2026	AJAY LENKA VS STATE OF ODISHA	GHANASHYAM MUDULI VS	// 0 //	
252	D-WP(C)/8427/2026	SAROJ KUMAR BEHERA VS STATE OF ORISSA	AGASTI KANUNGO VS	// 0 //	
253	D-WP(C)/8429/2026	SUDHIR KUMAR BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
254	D-WP(C)/8431/2026	SUDAM CHARAN BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
255	D-WP(C)/8432/2026	TARA SAMAL VS STATE OF ODISHA	ABHIRAM SWAIN VS	// 0 //	
256	D-WP(C)/8434/2026	BHAJARAM SETHI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
257	D-WP(C)/8435/2026	M/S. PSR ELECON PVT. LTD., HYDERABAD, TELENGANA VS THE ADDL COMNR (ADJUDICATING AUTHORITY) GST AND CENTRAL EXCISE, BHUBANESWAR	ANIL KESH DAS VS	// 0 //	
258	D-WP(C)/8436/2026	BRUNDABANA SETHI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
259	D-WP(C)/8437/2026	BHASKAR NAIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
260	D-WP(C)/8438/2026	M/S INNOJET PROJECTS PVT. LTD., KHORDHA VS THE JOINT COMMISSIONER OF STATE TAX (APPEAL), CENTRAL TAX AND GOODS AND SERVICES, BBSR	SHARWAN KUMAR JHA VS	// 0 //	
261	D-WP(C)/8439/2026	ASWINI KUMAR BEHERA	PRAFULLA KUMAR MOHAPATRA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :24/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/8440/2026	PRASANTA KUMAR NAYAK	SIDHANT DAS	//	
		VS	VS	()	
		STATE POLLUTION CONTROL BOARD, BHUBANESWAR		//	
263	D-WP(C)/8441/2026	RAMA CHANDRA BEHERA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/8442/2026	DAMBARUDHAR BEHERA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/8443/2026	AMBIKA PRASAD MOHANTY	SUBASH CHANDRA RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-WP(C)/8444/2026	JANAKI DAS	SIDHESWAR MALLIK	//	AOR20220001207C202600012
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/8445/2026	KUNI ARUKHA	SANTOSH KUMAR MAHANTY	//	AOD20240000242C202600039
		VS	VS	()	
		AUTHORIZED OFFICER, AND REGIONAL MANAGER, CANARA BANK		//	
268	D-WP(C)/8446/2026	D.BHARATI	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-WP(C)/8447/2026	BIMALA KABI	KALANDI CHARAN SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-WP(C)/8448/2026	LALIT MOHAN MISHRA	PRADEEP KUMAR DAS	//	AOR20220001207C202600011
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-WP(C)/8449/2026	GOKULA NAHAK	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-WP(C)/8450/2026	ANANTARAM BISOI	SARBESWAR SAHOO	//	AOD20220004505C202600031
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :24/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/8451/2026	STATE OF ODISHA AKSHY KUMAR DASH VS	JANMEAJAYA DASH VS	// // 0	
274	D-WP(C)/8452/2026	STATE OF ODISHA DHARMENDRA KUMAR JOSHI VS	AKASH KUMAR PATTAJOSHI VS	// // 0	AOR20220001834C202600005
275	D-WP(C)/8453/2026	STATE OF ODISHA SRI RADHA DAMODAR SWAMY MAHAPRABHU BIJES VS	CHANDRA BISMAM VS	// // 0	
276	D-WP(C)/8454/2026 WP(C)/6268/2026	OFFICE OF TEHSILDAR, GANJAM BENU LENKA @ BENUDHAR LENKA VS	GHANASHYAM MUDULI VS	// // 0	
277	D-WP(C)/8455/2026	STATE OF ODISHA RUKMINI PADHAN VS	AMIT PRASAD BOSE VS	// // 0	
278	D-WP(C)/8459/2026	STATE OF ODISHA KAMALAKANTA BEHURA VS	SURESH KUMAR PANDA VS	// // 0	
279	D-WP(C)/8460/2026	STATE OF ODISHA SARASWATI PANIGRAHI VS	DEBENDRA KUMAR BEHERA VS	// // 0	
280	D-WP(C)/8463/2026	STATE OF ODISHA JAGANNATH SWAIN VS	DEBENDRA KUMAR BEHERA VS	// // 0	
281	D-WP(C)/8464/2026	STATE OF ODISHA DEEPAK KUMAR DASH VS	SOMANATH MISHRA VS	// // 0	
282	D-WP(C)/8465/2026	CHIEF EXECUTIVE OFFICER, TATA POWER NORTH ODISHA DISTRIBUTION LTD,(TPNODL) SANJEEB KUMAR PRADHAN VS	BALASORE PRAVASH CHANDRA JENA VS	// // 0	
283	D-WP(C)/8466/2026	STATE OF ODISHA AJAYANANDA SAHOO VS UNION OF INDIA	KUNAL KUMAR SWAIN VS	// // 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :24/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/8467/2026	DR. MAUSUMI PRADHAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// () //	AOD20250000180C202600042
285	D-WP(C)/8468/2026	BHASKER CHANDRA JENA VS CHIEF EXECUTIVE OFFICER, TATA POWER NORTH ODISHA DISTRIBUTION LTD,(TPNODL) BALASORE	SOMANATH MISHRA VS	// () //	
286	D-WP(C)/8469/2026	DR. SANTISWARUPA SAHOO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// () //	AOD20250000180C202600041
287	D-WP(C)/8471/2026	DASAMI KACHHAP VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// () //	
288	D-WP(C)/8473/2026	SANIKA SURIN VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// () //	
289	D-WP(C)/8477/2026	GITA BARAIK VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// () //	
290	D-WP(C)/8484/2026	RABINDRA SAHOO VS STATE OF ODISHA	PADMANAV BHUTIA VS	// () //	
291	D-WP(C)/8485/2026	RANJAN KUMAR SETHY VS STATE OF ODISHA	SATYABRATA DASH VS	// () //	
292	D-WP(C)/8486/2026	BHASKAR CHANDRA MAJHI VS STATE OF ODISHA	SANGRAM JENA VS	// () //	
293	D-WP(C)/8487/2026	CHOUDHURI NAIK VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// () //	
294	D-WP(C)/8488/2026	DR.MANORANJAN JENA VS STATE OF ODISHA	AVIJIT MISHRA VS	// () //	
295	D-WP(C)/8489/2026	MANORANJAN SAHOO	HIMANSHU BHUSAN DASH	//	

ORISSA HIGH COURT

FILING REPORT AS ON :24/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		ODISHA INFORMATION COMMISSION UNDER RTI ACT, BHUBANESWAR		//	
296	D-WP(C)/8490/2026	BIJAYA KUMAR BEHERA	ARIJEET MISHRA	//	
		VS	VS	()	
		THE COLLECTOR, KENDRAPARA		//	
297	D-WP(C)/8491/2026	DASARU KISAN	AKSHAYA KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/8492/2026	INOCENCIO PRADHAN	BIBHUTI BHUSAN MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-WP(C)/8493/2026	ANTARYAMI SWAIN	ADYASIDHI MISHRA	//	
		VS	VS	()	
		UNION OF INDIA		//	
300	D-WP(C)/8495/2026	BAUSUNI WOMENS HIGHER SECONDARY SCHOOL, SUBARNAPUR, SUBARNAPUR	SYBANNAPUR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-WP(C)/8496/2026	ARMAN SAMAL	JYOTIRMAYA SAHOO	//	
		VS	VS	()	
		BOARD OF SECONDARY EDUCATION CUTTACK, ODISHA		//	
302	D-WP(C)/8497/2026	SANJAY SETHA	JYOTIRMAYA SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/8498/2026	PRAKASH BEHERA	SUVASHISH PATTANAİK	//	
		VS	VS	()	
		STATE OF ORISSA		//	
304	D-WP(C)/8499/2026	DR. DEBADALAN SETHY	KRISHNA CHANDRA SAHU	//	AOD20250000180C202600043
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-WP(C)/8500/2026	CHANDRAKANTA TRIPATHY	SAMEER KUMAR DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-WP(C)/8501/2026	BIRUPAKSHA SETHI	SOUBHAGYA SWAIN	//	AOR20220001296C202600027
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :24/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/8502/2026	STATE OF ODISHA PRATAP RATH VS	JAGADIP SAHOO VS	// // 0	AOD20250001139C202600005
308	D-WP(C)/8503/2026	THE BRANCH MANAGER, STATE BANK OF INDIA BHOLANATH SETHY VS	AMBIKA PRASAD RAY VS	// // 0	
309	D-WP(C)/8504/2026	COLLECTOR, CUTTACK SITARAM PRADHAN VS	SAMEER KUMAR DAS VS	// // 0	
310	D-WP(C)/8505/2026	STATE OF ODISHA BINOD KUMAR KAR VS	SAMEER KUMAR DAS VS	// // 0	
311	D-WP(C)/8506/2026	STATE OF ODISHA SANGRAM MISHRA VS	NISHAT AFREEN VS	// // 0	
312	D-WP(C)/8507/2026	SAMBALPUR UNIVERSITY SABITARANI HOTA VS	SAMEER KUMAR DAS VS	// // 0	
313	D-WP(C)/8509/2026	STATE OF ODISHA RAM CHANDRA SETHI VS	BHABANI SANKAR DAS VS	// // 0	
314	D-WP(C)/8516/2026	STATE OF ODISHA BHRAMARABAR SAHOO VS	NISHIKANTA MOHAPATRA VS	// // 0	AOR20230000872C202600016
315	D-WP(C)/8519/2026	ENGINEER IN CHIEF, MINOR IRRIGATION BIJU BAGAR VS	PABITRA KUMAR NAYAK VS	// // 0	
316	D-WP(C)/8520/2026	SUB COLLECTOR, JHARSUGUDA SANGRAM KESHORI BEHERA VS	PANCHANAN SAHOO VS	// // 0	
317	D-WP(C)/8521/2026	STATE OF ODISHA M/S SANTIKRISHNA DEVELOPERS PVT. LTD., BHUBANESHWAR VS	ANAND KUMAR DAS MOHAPATRA VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :24/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/8522/2026	PABITRA MOHAN BISHI VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// 0 //	
319	D-WP(C)/8525/2026	SUKANTI DHAL VS STATE OF ODISHA	SHAMBHU CHARAN NATH SHARMA VS	// 0 //	
320	D-WP(C)/8527/2026	SRICHANDAN RANA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //	
321	D-WP(C)/8529/2026	MD. ASRAR VS UNION OF INDIA	BAIBASWATA PANIGRAHI VS	// 0 //	AOD20220003503C202600007
322	D-WP(C)/8530/2026	ANANDA BARIK VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //	
323	D-WP(C)/8531/2026	JUGAL KISHOR SARMA VS STATE OF ODISHA	NIRANJAN PRASAD PATRA VS	// 0 //	
324	D-WP(C)/8533/2026	BABURAM SWAIN VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //	
325	D-WP(C)/8535/2026	BATESWAR MAHADEV VS COMMISSIONER CONSOLIDATION ODISHA, BHUBANESWAR	RANJAN KUMAR ROUT VS	// 0 //	AOR20230000872C202600017
326	D-WP(C)/8536/2026	M/S K. C. CONSTRUCTION VS THE ADDITIONAL CT AND GST OFFICER	UPASANA BAL VS	// 0 //	AOD20220004095C202600007
327	D-WP(C)/8537/2026	BABULA JENA VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //	
328	D-WP(C)/8538/2026	PREMALATA JYOTISH VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //	AOR20220001662C202600015
329	D-WP(C)/8540/2026	SITARAM AGRAWAL	ACHYUTANANDA PATTANAIAK	//	AOD20240000586C202600049

ORISSA HIGH COURT

FILING REPORT AS ON :24/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/8542/2026	M/S SHREE SAI JAGANNATH, ROURKELA, SUNDAR	CHANDRA NARAYAN PARJA	//	
		VS	VS	0	
		CHIEF COMMISSIONER, CGST, CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR		//	
331	D-WP(C)/8544/2026	BIJAYA SETH	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/8545/2026	SULOCHANA URMA @ GARTIA	AMIT PRASAD BOSE	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
333	D-WP(C)/8546/2026	NIRMAL KUMAR MAHAKUD	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/8547/2026	AHALYA MALLIK	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/8548/2026	ASHILA CHHATRIA	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/8549/2026	CHHATISH CHANDRA NAIK	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/8550/2026	PARBATI NAYAK	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/8552/2026	SANYASI MAHALA	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/8553/2026	BRAJA KISHOR NAG	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/8554/2026	BRAJAKISHORE MOHANTY	SANTOSH KUMAR SAMANTARAY	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :24/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/8556/2026	STATE OF ODISHA DURYODHAN GADATIA VS	RANJIT SAMAL VS	// // 0	
342	D-WP(C)/8557/2026	STATE OF ODISHA UDENATH SUNA VS	RANJIT SAMAL VS	// // 0	
343	D-WP(C)/8559/2026	STATE OF ODISHA SADANANDA DEHURY VS	RANJIT SAMAL VS	// // 0	
344	D-WP(C)/8560/2026	STATE OF ODISHA SARASWATI DEHURY VS	RANJIT SAMAL VS	// // 0	
345	D-WP(C)/8561/2026	STATE OF ODISHA SATYABRATA MANTRY VS	SRINIBASH SATAPATHY VS	// // 0	
346	D-WP(C)/8564/2026	STATE OF ODISHA M/S MUTHOOT FINCORP LTD., KERALA VS	ASIT KUMAR CHAUDHURY VS	// // 0	
347	D-WP(C)/8566/2026	STATE OF ODISHA SWAPNA DASH VS	BIGHNARAJ RATH VS	// // 0	
348	D-WP(C)/8567/2026	STATE OF ODISHA DEBENDRA KUMAR JENA VS	AMITABH MISHRA VS	// // 0	
349	D-WP(C)/8568/2026	STATE OF ODISHA PRITINANDA PATTANIK VS	BIGHNARAJ RATH VS	// // 0	
350	D-WP(C)/8569/2026	STATE OF ODISHA CHANDRAKANTA NAYAK VS	BHABANI SHANKAR RAYAGURU VS	// // 0	
351	D-WP(C)/8571/2026	STATE OF ODISHA PRADEEP KUMAR MOHAPATRA VS STATE OF ODISHA	BIGHNARAJ RATH VS	// // 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :24/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/8574/2026	SURATI JENA VS THE SUB COLLECTOR, BHADRAK	PRADEEP KUMAR KHUNTIA VS	// ()	
353	D-WP(C)/8575/2026	DASARATHI TUDU VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// ()	
354	D-WP(C)/8578/2026	SUBASH CHANDRA PATNAIK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// ()	AOR20220001736C202600031
355	D-WP(C)/8579/2026	HAREKRUSHNA RANA VS STATE OF ODISHA	Debidutta Mohapatra VS	// ()	AOD20220004576C202600022
356	D-WP(C)/8580/2026	BISHNU CHARAN SAHOO VS STATE OF ODISHA	Debidutta Mohapatra VS	// ()	AOD20220004576C202600023
357	D-WP(C)/8581/2026	M/S. MANGALA PRASANNA NAYAK, BBSR VS CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, BBSR, ODISHA	SUNIL MISHRA VS	// ()	
358	D-WP(C)/8582/2026	PRIYABRATA DALAI VS STATE OF ODISHA	SIDHARTHA DAS VS	// ()	
359	D-WP(C)/8583/2026	SUKANTA KUMAR BAL VS STATE OF ODISHA	BIGHNARAJ RATH VS	// ()	
360	D-WP(C)/8584/2026	MADAN MOHAN ROUT VS STATE OF ORISSA	SUJAY SHANKER SINGHDEO VS	// ()	AOD20230000313C202600005
361	D-WP(C)/8585/2026	SANKAR SAHOO VS STATE OF ODISHA	Debidutta Mohapatra VS	// ()	AOD20220004576C202600024
362	D-WP(C)/8586/2026	SANYASI BARIK VS STATE OF ODISHA	RANJIT SAMAL VS	// ()	
363	D-WP(C)/8587/2026	SANGITA SAHU	Rajiv K. Mahanta	//	AOR20220001662C202600016

ORISSA HIGH COURT

FILING REPORT AS ON :24/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-WP(C)/8588/2026	SRIKANTA MALIK	SATYABRATA DASH	//	
		VS	VS	()	
		STATE OF ORISSA		//	
365	D-WP(C)/8589/2026	RANJAN KUMAR TRIPATHY	Debidutta Mohapatra	//	AOD20220004576C202600025
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-WP(C)/8591/2026	KAMALINI TRIPATHY	RANJIT SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-WP(C)/8592/2026	ARUN KUMAR BISSOYI	DAITARI BEHERA	//	
		VS	VS	()	
		ADDITIONAL STATE TAX OFFICER, CT AND GST, NABARANGPUR		//	
368	D-WP(C)/8593/2026	SHITA PRAJNA DAS	Siddhant Sarangi	//	AOD20250000975C202600018
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-WP(C)/8594/2026	PRUTHIRAJ GADATIA	RANJIT SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-WP(C)/8595/2026	M/S. 2IN ROCKS HOTELS AND RESTURANT PRIVATE LIMITED, BHUBANESWAR	RAMKISHORE BEHERA	//	
		VS	VS	()	
		ASST. COMMISSIONER OF STATE TAX, CT AND GST, BHUBANESWAR		//	
371	D-WP(C)/8596/2026	MADHABA BARIK	Debidutta Mohapatra	//	AOD20220004576C202600026
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-WP(C)/8597/2026	CHRISTINA BARU	RANJIT SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-WP(C)/8599/2026	SWARNALATA PATEL	RANJIT SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-WP(C)/8600/2026	M/S. RAGHUNATH BHUYAN, GANJAM	SUNIL MISHRA	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :24/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/8601/2026	CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, BBSR, ODISHA ISWAR CHANDRA PARIDA VS	DIGANTA DAS VS	// // ()	
376	D-WP(C)/8604/2026	CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE AND CUSTOMS, ODISHA, BHUBANESWAR M/S. ODISHA TELEVISION LIMITED, BHUBANESWAR VS	SUNIL MISHRA VS	// // ()	
377	D-WP(C)/8605/2026	CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, ODISHA, BHUBANESWAR SUNITA DEVI @ SUNITA DEVI AGARWAL VS	PRASANTA KUMAR SATAPATHY VS	// // ()	
378	D-WP(C)/8609/2026	STATE BANK OF INDIA, SAMBALPUR JITENDRA @ JITENDRA KUMAR BEHERA VS	JYOTIRMAYA SAHOO VS	// // ()	
379	D-WP(C)/8610/2026	STATE OF ODISHA CHHABILA @ CHHABILA KUMAR SETHI VS	JYOTIRMAYA SAHOO VS	// // ()	
380	D-WP(C)/8611/2026	STATE OF ODISHA NANDA SAHOO @ UMAKANTA SAHOO VS	JYOTIRMAYA SAHOO VS	// // ()	
381	D-ABLAPL/6091/2026	STATE OF ODISHA SARIKA MORE VS	TRILOCHAN DASH VS	MAHANGA /51 /2026 // ()	AOR20220002374C202600023
382	D-ABLAPL/6092/2026	STATE OF ODISHA RAJAT KUMAR BEHURA VS	TRILOCHAN DASH VS	MAHANGA /51 /2026 // ()	AOR20220002374C202600024
383	D-ABLAPL/6094/2026	STATE OF ODISHA NILADHAR NAIK VS	SARAT CHANDRA MEKAP VS	//0 // ()	
384	D-ABLAPL/6096/2026	STATE OF ODISHA RAJESH ROUT VS	GOKULANANDA SAHU VS	TALSARA /7 /2026 // ()	
385	D-ABLAPL/6097/2026	STATE OF ODISHA SRABAN BHOI VS	SAPAN KUMAR LENKA VS	KANDARPUR /28 /2026 // ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :24/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/6102/2026	PRASANTA KUMAR BEHERA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BHANJPUR /42 /2026 () //	
387	D-ABLAPL/6109/2026	KUNJA BIHARI DAS @ GOI DAS VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KODALA /46 /2026 () //	AOD20240000242C202600037
388	D-ABLAPL/6112/2026	ARUN KUMAR SAHU @ ARUN SAHU VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	/ /0 () //	
389	D-ABLAPL/6113/2026	TRINATH SWAIN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KRUSHNA PRASAD /29 /2026 () //	
390	D-ABLAPL/6115/2026	MANTU MAJHI VS STATE OF ODISHA	SITIKANT MISHRA VS	CHHENDIPADA /524 /2023 () //	
391	D-ABLAPL/6116/2026	ABHIRAM SETHI VS STATE OF ODISHA	ARUN KUMAR SAHU VS	JALESWAR /57 /2026 () //	
392	D-ABLAPL/6120/2026	JAYANTA KUMAR BARIK VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHAMNAGAR /430 /2025 () //	
393	D-ABLAPL/6125/2026	HAUDI @ BHARATI SAMANTA VS STATE OF ODISHA	APARESH BHOI VS	NAIKANI-DIHI /280 /2025 () //	AOR20220001814C202600009
394	D-ABLAPL/6126/2026	BHIKU MOHARANA VS STATE OF ODISHA	RAMAKRUSHNA PATTANAIAK VS	MANCHESWAR P.S. /39 /2026 () //	AOR20220003697C202600002
395	D-ABLAPL/6127/2026	TOPHAN PARIDA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KODALA /86 /2012 () //	AOD20240000364C202600063
396	D-ABLAPL/6130/2026	BRIJESH KUMAR BALABANTARAY VS STATE OF ODISHA	BISWARANJAN DALAI VS	MAHILA (BERHAMPUR) /6 /2026 () //	AOR20220003722C202600052
397	D-ABLAPL/6131/2026	RAKESH MOHANTY	ANUGRAHA NARAYAN SAMANTARAY	DHENKANAL TOWN /96 /2026	AOD20250001040C202600014

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/6132/2026	BIBEK @ DHANA MALLIK	DEBASIS MISHRA	BRAMHA BARADA /3 /2026	AOD2024000001C202600031
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/6136/2026	SRIKANTA MALLIK	DEBASIS MISHRA	BRAMHA BARADA /3 /2026	AOD2024000001C202600030
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/6138/2026	MUKESH MALLICK	ABHINANDAN PRADHAN	SAHID NAGAR P.S. /198 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/6140/2026	KARTIK CHANDRA SUTAR	MANOJ KUMAR MALLICK	PATTAMUNDAI /312 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/6141/2026	URMILA BEHERA	BIJAYA KUMAR SAHOO	NAYAGARH SADAR /36 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/6142/2026	SUNIL KUMAR PRADHAN @ SURYA @ SURJYA HATAKHE	ANISHAKTI PAUL	KHURDA SADAR /22 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/6143/2026	MANOJ ROUT	PRATIK NAYAK	BALIAPAL /308 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/6145/2026	YUSUF KHAN	RAMESH CHANDRA MAHARANA	THAKURMUNDA /114 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/6149/2026	PRASANTA MAJHI	ASWINI KUMAR DASH	JAMANKIRA /170 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/6150/2026	SANGRAM MALIK	GOURAV DASH	BRAMHA BARADA /24 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/6154/2026	BAIDYANATH HANSDAH ALIAS BUL HANSDAH	KULDEEP MOHANTY	//	AOD20240000012C202600049
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :24/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/6156/2026	STATE OF ODISHA SADEEPAN ACHARYA VS	SURYNARAYAN BISWAL VS	// CYBER CRIME AND ECO. OFFENCE, CUTTACK/2026	001325C202600003
410	D-ABLAPL/6157/2026	STATE OF ODISHA TAPAN KUMAR BHOLA VS	PRAVASH CHANDRA JENA VS	// BOLAGARH P.S. /38 /2026	
411	D-ABLAPL/6158/2026	STATE OF ODISHA PARBATI DALAI VS	PRAVASH CHANDRA JENA VS	// KAMARDA /21 /2026	
412	D-ABLAPL/6163/2026	STATE OF ODISHA SAGAR MUNDA @ JHING VS	BIJAYA KUMAR RAGADA VS	// AINTHAPALI /46 /2026	
413	D-ABLAPL/6167/2026	STATE OF ODISHA AJAYA KUMAR MURMU VS	AKSHAYA KUMAR SAHOO VS	// JEYPORE TOWN /103 /2023	
414	D-ABLAPL/6168/2026	STATE OF ODISHA SUDHANSHU SEKHAR BEHERA VS	AKSHAYA KUMAR SAHOO VS	// JEYPORE TOWN /103 /2023	
415	D-ABLAPL/6171/2026	STATE OF ODISHA KANHU CHARAN PATRA VS	DEBASNAN DAS VS	// BHANJANAGAR /234 /2025	
416	D-ABLAPL/6175/2026	STATE OF ODISHA SAKUNTALA SETHY VS	SAILAZA NANDAN DAS VS	// NIKIRAI /300 /2025	
417	D-ABLAPL/6178/2026	STATE OF ODISHA UTTAM KUMAR SHARMA VS	PABITRA KUMAR NAYAK VS	// BANDOMUNDA /86 /2026	
418	D-ABLAPL/6179/2026	STATE OF ODISHA SATYA NARAYAN PRADHAN VS	JYOTIRMAYA SAHOO VS	// BOLAGARH P.S. /67 /2026	
419	D-ABLAPL/6181/2026	STATE OF ODISHA BIBHU PRASAD DWIBEDY VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	// NISCHINTAKOILI /68 /2026	

ORISSA HIGH COURT

FILING REPORT AS ON :24/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/6183/2026	SUSANTA KUMAR MISHRA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	SAHID NAGAR P.S. /104 /2026 () //	
421	D-ABLAPL/6187/2026	LAXMIKANTA MAHAPATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BOLAGARH P.S. /67 /2026 () //	
422	D-ABLAPL/6188/2026	PRITHVIRAJ SAHU VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	LAXMISAGAR P.S. /89 /2026 () //	
423	D-ABLAPL/6191/2026	AMIT KUMAR DUTTA VS STATE OF ODISHA	SIDHANT DWIBEDI VS	BADAMBADI /49 /2026 () //	AOD20220004458C202600016
424	D-ABLAPL/6198/2026	DIPTIMAYEE SETHY VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	NIKIRAI /300 /2025 () //	
425	D-ABLAPL/6200/2026	KIRTTAN @ KIRTAN CHANDRA PATRA VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	SAHADEV KHUNTA /399 /2025 () //	AOR20220004152C202600005
426	D-ABLAPL/6202/2026	JAYA NARAYAN PATTANAYAK VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	BALIAPANDA /43 /2026 () //	
427	D-ABLAPL/6203/2026	RAMESH CHANDRA SUANSIA @ REMESH SUANSIAASHUTOS DASH VS STATE OF ODISHA	VS	KRUSHNA PRASAD /24 /2026 () //	AOD20240000359C202600001
428	D-ABLAPL/6204/2026	BISWANATH PANDA VS STATE OF ODISHA	SUJIT KUMAR SWAIN VS	NISCHINTAKOILI /68 /2026 () //	
429	D-ABLAPL/6205/2026	KUNA BARIK @ KUNAL BARIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KULIANA /117 /2025 () //	
430	D-ABLAPL/6209/2026	SUSHIL BAGARTI VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	MELCHHAMUNDA /243 /2025 () //	
431	D-ABLAPL/6213/2026	JUJESTI SAGAR	BHARAT BHUSAN ROURAY	PLANTSITE /283 /2025	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/6216/2026	KABITA RANA	SIDHARTHA MISHRA	KANTABANJI /64 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/6219/2026	AJIT ROUT	SAROJ KUMAR DASH	BALIMI /32 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/6220/2026	KABITA RANA	SIDHARTHA MISHRA	KANTABANJI /509 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/6222/2026	MUHMMAD KUANEN KHAN @ KONAIN@ KONEK ALI	SHANKAR PATEL	TALSARA /38 /2026	AOR20220000263C202600018
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/6225/2026	KUNA RANA	CHANDRA SEKHAR PADHI	BARAMBA /114 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/6229/2026	GOKULA PARIDA	JYOTIRMAYA SAHOO	JANKIA P.S. /258 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/6230/2026	KALAKAR SETHY	SAILAZA NANDAN DAS	NIKIRAI /300 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/6231/2026	SK BABUL	ANANTA NARAYAN PATTANAYAK	KUAKHIA /28 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/6240/2026	BIJAYA KUMAR SHRICHANDAN	MIHIR KANTA RATH	KANAS /2 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-ABLAPL/6245/2026	Subash Sethy	Suresh Chandra Pradhan	//	AOR20220003509C202600022
		VS	VS	()	
		State of Odisha		//	

ORISSA HIGH COURT

MISC CASES FILED on :24/02/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-FA/7/1984 FA/7/1984	NRUSINGH CH JENA MP		4/2026
2	D-ADMLS/44067/2025 ADMLS/5/2025	SILK ROAD SHIPPING AND CHARTERING LTD,CUTTACK MP		4/2026
3	D-ADMLS/50303/2025 ADMLS/6/2025	BIDV INSURANCE CO.,CUTTACK MP		5/2026
4	D-ADMLS/51079/2025 ADMLS/7/2025	BAO VIET INSURANCE CORPORATION MP		6/2026
5	D-TRPCRL/6122/2026 TRPCRL/ /	SUSANTA BEHERA MP	HIMANSHU SEKHAR PANDA	18/2026
6	D-JCRLA/30077/2025 JCRLA/175/2025	KUNA GOUDA MP	ADV.	50/2026
7	D-JCRLA/30077/2025 JCRLA/175/2025	KUNA GOUDA MP	ADV.	51/2026
8	D-JCRLA/6951/2025 JCRLA/33/2025	COMPANY PADHURIA MP	ALOK KUMAR MOHAPATRA, S.MITRA	52/2026
9	D-CRLMP/6232/2026 CRLMP/ /	ANISH MANDAL MP	ADHIRAJ MOHANTY	53/2026
10	D-JCRLA/6951/2025 JCRLA/33/2025	COMPANY PADHURIA MP	ALOK KUMAR MOHAPATRA, S.MITRA	53/2026
11	D-LAA/8539/2026 LAA/ /	PRAFULLA KUMAR SAHU MP	SUBHRANSU BHUSAN MOHANTY	53/2026
12	D-JCRLA/23324/2025 JCRLA/139/2025	CHINTAMANI @ CHINTA MAJHI MP	ADV.	54/2026
13	D-CMAPL/8494/2026 CMAPL/ /	BINAPANI PATTANAIK MP	AJAYA KUMAR DASH	54/2026
14	D-JCRLA/23324/2025 JCRLA/139/2025	CHINTAMANI @ CHINTA MAJHI MP	ADV.	55/2026
15	D-JCRLA/93/2017 JCRLA/93/2017	LAKHAN MUNDA MP	MR.BIJAYA KU.BEHERA(1), M/S.CHITTARANJAN SAHOO	56/2026
16	D-JCRLA/31/2023 JCRLA/31/2023	DUARI BHOI MP	SAROJ KUMAR ROUSTRAY	57/2026
17	D-JCRLA/31/2023 JCRLA/31/2023	DUARI BHOI MP	SAROJ KUMAR ROUSTRAY	58/2026
18	D-TRP(C)/6051/2026 TRP(C)/42/2026	SANTABALA DAS ADHIKARI MP	RITA SINGH	59/2026
19	D-TRP(C)/8576/2026 TRP(C)/ /	BARSHA PRADHAN MP	SARADA PRASANNA MOHAPATRA	60/2026
20	D-RPFAM/8391/2026 RPFAM/ /	ABANI KUMAR RATH MP	UMAKANTA BARIK	92/2026
21	D-RVWPET/8512/2026 RVWPET/ /	SANDEEP JAISWAL MP	AKSHAYA KUMAR BEHERA	99/2026
22	D-RVWPET/8327/2026 RVWPET/ /	MANASWINI PANDA MP	SUSANTA KUMAR LENKA	100/2026
23	D-MATA/8334/2026 MATA/ /	PADMALOCHAN NATH MP	ASIT KUMAR OTTA	121/2026
24	D-MATA/8334/2026 MATA/ /	PADMALOCHAN NATH MP	ASIT KUMAR OTTA	122/2026
25	D-MATA/50322/2024 MATA/426/2024	TAPAN KUMAR JENA MP	AMARESH CHANDRA SAMAL	123/2026
26	D-MATA/54376/2025	RAMESH CHANDRA PRADHAN	LALITENDU MISHRA	

	MATA/69/2026	MP		124/2026
27	D-MATA/1626/2024 MATA/33/2024	SUSHANT KUMAR PATNAIK MP	MR. KISHORE KU. JENA, SUBHA NARAYAN DAS	125/2026
28	D-MATA/8508/2026 MATA/ /	SONALI NAYAK MP	ABHILASH MISHRA	126/2026
29	D-MATA/8508/2026 MATA/ /	SONALI NAYAK MP	ABHILASH MISHRA	127/2026
30	D-MATA/8480/2026 MATA/ /	SIMA KUMARI SETHI MP	ASIT KUMAR OTTA	128/2026
31	D-MATA/8523/2026 MATA/ /	PRIYANKA SNIGDHA JENA MP	ALEKH CHANDRA MOHANTY	129/2026
32	D-CONTC/43482/2024 CONTC/7564/2024	K.SATISH KUMAR SUBUDHI MP	MR. JAGAMOCHAN PATTANAIK	140/2026
33	D-CONTC/37452/2025 CONTC/4427/2025	ASHISH KUMAR MAHAL MP		141/2026
34	D-BLAPL/1202/2026 BLAPL/442/2026	AMITAV BISOI @ AMIYA @ AMITABH BISSIDHARTHA SANKAR RAY (2) MP		148/2026
35	D-FAO/8551/2026 FAO/ /	MANAGING COMMITTEE OF GRAM PANCHAYAT, K. DEBARS, BARGARH MP	SAVITA DEVI SCHOOL, K. DEBARS, BARGARH	158/2026
36	D-CRLREV/6174/2026 CRLREV/ /	GADADHAR GARABADU MP	SUVASHISH PATTANAIK	269/2026
37	D-CRLREV/6234/2026 CRLREV/ /	RINKU JENA MP	HEMANTA KUMAR MOHANTA	270/2026
38	D-CRLREV/6234/2026 CRLREV/ /	RINKU JENA MP	HEMANTA KUMAR MOHANTA	271/2026
39	D-CRLREV/6233/2026 CRLREV/ /	AMLAN SAHOO MP	GYAN. S. SAMANTRAY	272/2026
40	D-ABLAPL/30265/2025 ABLAPL/11738/2025	NIRANJAN JENA MP	M/S ABHISIDDHANTA SAHOO	322/2026
41	D-ABLAPL/22423/2025 ABLAPL/9032/2025	SAMARENDRA SAHU MP		323/2026
42	D-ABLAPL/19504/2025 ABLAPL/7723/2025	MOHAMMAD ANURUDDIN @ AMEAR UDDIN MP		324/2026
43	D-ABLAPL/33830/2025 ABLAPL/13223/2025	BEBINA PANDA @ BABINA PANDA MP		325/2026
44	D-ABLAPL/1644/2026 ABLAPL/726/2026	SANJAY @ SATIYA KUMAR SWAIN MP		326/2026
45	D-ABLAPL/2455/2026 ABLAPL/1052/2026	PRAKASH CHANDRA MOHANTY MP		327/2026
46	D-ABLAPL/22877/2025 ABLAPL/9266/2025	SAMBIT RAY MP		328/2026
47	D-ABLAPL/1141/2026 ABLAPL/537/2026	RAKESH BALA @ RAKUNA MP	DEEPAK RANJAN PARIDA	329/2026
48	D-ABLAPL/826/2026 ABLAPL/449/2026	RITIK DALEI MP		330/2026
49	D-ABLAPL/6183/2026 ABLAPL/ /	SUSANTA KUMAR MISHRA MP	DEEPAI MAHAPATRA	331/2026
50	D-ABLAPL/188/2026 ABLAPL/163/2026	RAJIB LOCHAN DAS MP	SOUMYA RANJAN MOHANTY	332/2026
51	D-ABLAPL/183/2026 ABLAPL/164/2026	PRATYUSHA PRASANNA KAR MP	SOUMYA RANJAN MOHANTY	333/2026
52	D-ABLAPL/23734/2024 ABLAPL/8845/2024	DR.SANJIT MOHAPATRA MP		334/2026
53	D-RSA/9712/2025 RSA/129/2025	PRADEEP KUMAR BRAHMA MP	SOUMYA MISHRA	351/2026
54	D-RSA/52973/2025 RSA/94/2026	NIRAKAR BHAKTA MP	ASHOK KUMAR DAS	352/2026
55	D-RSA/8360/2026 RSA/ /	SATYANARAYAN SINGH MP	GOKULANANDA SAHU	353/2026
56	D-RSA/55270/2025 RSA/95/2026	DUKHABANDHU SAHOO MP	M. BALAKRISHNA RAO	354/2026
57	D-RSA/2889/2026 RSA/ /	RAJNI BAJPAI MP	AMIT PRASAD BOSE	355/2026

58	D-RSA/414/2016 RSA/414/2016	TRINATH PURI MP	M/S.ABHIRAM.SWAIN, M/S.KARUNAKAR GAYA,A.DAS, 356/2026
59	D-RSA/260/2018 RSA/260/2018	DAITARY PANDA MP	M/S.AMIT PR.BOSE, N. HOTA, D.J. SAHOO, S. DASH, (MR. SIDHARTHA 357/2026
60	D-CMP/8339/2026 CMP/ /	SATYANANDA MISHRA MP	KSHIROD KUMAR SAHOO 408/2026
61	D-CMP/8418/2026 CMP/ /	M/S. DALMIA CEMENT (BHARAT) LTD., SUNDAR MP	SUBARAJA SANNASARANGI 409/2026
62	D-CMP/8428/2026 CMP/ /	DEBASHISH PATTNAIK MP	JAGAJIT PANDA 410/2026
63	D-CMP/8462/2026 CMP/ /	BASANTI BALIARSINGH MP	SUDHANSU SEKHAR JENA 411/2026
64	D-CMP/8462/2026 CMP/ /	BASANTI BALIARSINGH MP	SUDHANSU SEKHAR JENA 412/2026
65	D-CMP/50274/2025 CMP/1943/2025	SARATA CHANDRA KUNDU MP	ASHOK KUMAR SARANGI 412/2026
66	D-CMP/32828/2025 CMP/1274/2025	UTTANGA KUMAR SAHOO MP	NALINI KANTA SAHOO 413/2026
67	D-CMP/49310/2025 CMP/1910/2025	SULOCHANA PRADHAN @ KHATEI MP	GOPINATH MISHRA 414/2026
68	D-CMP/8518/2026 CMP/ /	RANJIT KUMAR DASH @ RANJIT DASH MP	SAMAPIKA MISHRA 415/2026
69	D-CMP/5068/2026 CMP/ /	SHAKUNTALA JENA MP	SUDHANSU SEKHAR JENA 416/2026
70	D-CMP/8590/2026 CMP/ /	SOLEMAN KHAN MP	SIDHARTHA MISHRA 417/2026
71	D-MACA/8351/2026 MACA/ /	R.M., NEW INDIA ASSURANCE CO. LTD., MP	REKASANTO KRISHNA BBSR 499/2026
72	D-MACA/8351/2026 MACA/ /	R.M., NEW INDIA ASSURANCE CO. LTD., MP	REKASANTO KRISHNA BBSR 500/2026
73	D-MACA/34819/2025 MACA/206/2026	TATA AIG GENERAL INSURANCE CO.LTD. MP	ABHUBANEKWAR 501/2026
74	D-MACA/34819/2025 MACA/206/2026	TATA AIG GENERAL INSURANCE CO.LTD. MP	ABHUBANEKWAR 502/2026
75	D-MACA/7673/2026 MACA/ /	DIVISIONAL MANAGER, NATIONAL INSURANCE MP	BANCOYELASMODHACHETRA 503/2026
76	D-MACA/7683/2026 MACA/208/2026	DIVISIONAL MANAGER, NATIONAL INSURANCE MP	BANCOYELASMODHACHETRA 504/2026
77	D-MACA/7610/2026 MACA/ /	OFFICER IN CHARGE, (T.P. CELL), M/S. NATIONAL MP	INDIA ASSURANCE CO.LTD., CUTTACK 505/2026
78	D-MACA/8526/2026 MACA/ /	LIBERTY VIDEOCON GENERAL INSURANCE CO. MP	COMPANY HANDE., BBSR 506/2026
79	D-MACA/8528/2026 MACA/ /	HDFC ERGO GENERAL INSURANCE CO.LTD. MP	D.G.MANIKHAN 507/2026
80	D-CRLMC/5899/2026 CRLMC/634/2026	AMIT KUMAR DUTTA MP	SIDHANT DWIBEDI 580/2026
81	D-CRLMC/3152/2014 CRLMC/3152/2014	SAI PADARABINDA LAXM MP	M/S.ABHAS MOHANTY,P.PATNAIK,B.SAHOO, M/S.DEVASHIS PANDA 581/2026
82	D-CRLMC/40173/2025 CRLMC/5660/2025	PARBATI KHAMARI MP	APARESH BHOI 582/2026
83	D-CRLMC/40174/2025 CRLMC/5661/2025	KUNI@SABITRI MANDAL MP	APARESH BHOI 583/2026
84	D-CRLMC/39524/2025 CRLMC/166/2026	DEBADUTTA PANDA MP	 584/2026
85	D-CRLMC/5004/2026 CRLMC/655/2026	MAUSUMI NATH MP	AJIT KUMAR MOHANTY 585/2026
86	D-CRLMC/6151/2026 CRLMC/658/2026	MALAYA KUMAR BISWAL MP	DEEPALI MAHAPATRA 586/2026
87	D-CRLMC/37673/2025 CRLMC/221/2026	DR.SANDEEP KUMAR PRUSTY MP	 587/2026
88	D-CRLMC/997/2023 CRLMC/997/2023	BHAGYALAXMI@BHAGYABATI NANDI MP	BIKRAM KESHARI BAL 588/2026
89	D-CRLMC/3350/2026	SESHAN NAYAK@DHIRENDRA KUMAR RO MP	BERAI MAHAPATRA

	CRLMC/366/2026	MP		589/2026
90	D-CRLMC/6185/2026	RUDRA PRASAD ARTH	HARI KRUSHNA PANIGRAHI	
	CRLMC/659/2026	MP		590/2026
91	D-CRLMC/6236/2026	PRABHAT @ PRAVAT KUMAR NAYAK	SUKANTA KUMAR JENA	
	CRLMC/ /	MP		591/2026
92	D-CRLMC/6238/2026	MITHUN MAHAL	KUMAR PRAJWAL	
	CRLMC/ /	MP		592/2026
93	D-CRLMC/6242/2026	SUPRABHA KUMARI MOHANTY	RUCHI RAJGARHIA	
	CRLMC/ /	MP		593/2026
94	D-CRLA/1154/2026	AJAY KUMAR MOHANTY	SURYANARAYAN BISWAL	
	CRLA/96/2026	MP		620/2026
95	D-CRLA/18905/2024	SUNDARLAL NAG	SK. ZAFARULLA	
	CRLA/657/2024	MP		621/2026
96	D-CRLA/6124/2026	CHANDAN MALLIK	PRIYA RANJAN SINGH	
	CRLA/ /	MP		622/2026
97	D-CRLA/6124/2026	CHANDAN MALLIK	PRIYA RANJAN SINGH	
	CRLA/ /	MP		623/2026
98	D-CRLA/6124/2026	CHANDAN MALLIK	PRIYA RANJAN SINGH	
	CRLA/ /	MP		624/2026
99	D-CRLA/6152/2026	ABDUL RAZAK @ ABDUL NADDY KHAN	AMLAN SHAKTI PAUL	
	CRLA/ /	MP		625/2026
100	D-CRLA/6152/2026	ABDUL RAZAK @ ABDUL NADDY KHAN	AMLAN SHAKTI PAUL	
	CRLA/ /	MP		626/2026
101	D-CRLA/228/2026	TUKUNA @ PINKU @ BISHNU CHARAN BEMERIA	CHINMAYA RATNA PANDA	
	CRLA/39/2026	MP		627/2026
102	D-CRLA/12553/2024	DHRUBA MONDAL	SMRUTI RANJAN ROUT	
	CRLA/416/2024	MP		628/2026
103	D-CRLA/33319/2024	GOVINDA NAYAK	DIPTI RANJAN BHOKTA	
	CRLA/1121/2024	MP		629/2026
104	D-CRLA/558/2021	SAHADEB BAIRAGI		
	CRLA/558/2021	MP		630/2026
105	D-CRLA/9717/2025	JAGANNATH MUNDA	CHAKRADHAR SINGH	
	CRLA/539/2025	MP		631/2026
106	D-CRLA/653/2018	MADAN MAJHI	M/S.	
	CRLA/653/2018	MP		632/2026
107	D-CRLA/2322/2026	SWOSTI RANJAN MOHAPATRA	DIPTI REKHA NANDA	
	CRLA/138/2026	MP		633/2026
108	D-CRLA/179/2014	MRUTYUNJAY PATRA	M/S.PRAVASH CH.JENA	
	CRLA/179/2014	MP		634/2026
109	D-CRLA/6208/2026	KALIA PARIHAL	CHINMAYA KUMAR SAHU	
	CRLA/ /	MP		635/2026
110	D-CRLA/6208/2026	KALIA PARIHAL	CHINMAYA KUMAR SAHU	
	CRLA/ /	MP		636/2026
111	D-CRLA/6239/2026	SARATHI NAYAK	JITENDRA SAMANTARAY	
	CRLA/ /	MP		637/2026
112	D-CRLA/6239/2026	SARATHI NAYAK	JITENDRA SAMANTARAY	
	CRLA/ /	MP		638/2026
113	D-CRLA/40203/2025	ASHWINI NAIK @ ASWINI KUMAR NAIK	KISHORE KUMAR NAIK	
	CRLA/226/2026	MP		639/2026
114	D-WA/8157/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		863/2026
115	D-WA/8157/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		864/2026
116	D-WA/8158/2026	STATE OF ODISHA	ARABINDA TRIPATHY,A.G.A	
	WA/ /	MP		865/2026
117	D-WA/8158/2026	STATE OF ODISHA	ARABINDA TRIPATHY,A.G.A	
	WA/ /	MP		866/2026
118	D-WA/8335/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		867/2026
119	D-WA/8335/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		868/2026
120	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		869/2026

121	D-WA/1520/2023 WA/1520/2023	STATE OF ODISHA MP	MANOJA KUMAR KHUNTIA, A.G.A.	870/2026
122	D-WA/49971/2025 WA/325/2026	TATA POWER CENTRAL ODISHA DISTRIBUTION MP	MANANATH PRADYAKHURDA	871/2026
123	D-WA/20360/2024 WA/1135/2024	SMITANJALI SWAIN MP	SAGARIKA SAHOO, MS. PAMI RATH	872/2026
124	D-WA/52621/2025 WA/327/2026	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	873/2026
125	D-WA/52621/2025 WA/327/2026	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	874/2026
126	D-WA/8364/2026 WA/ /	DIRECTOR OF TECHNICAL AND TRAINING MP	SOVONATH A.G.A	875/2026
127	D-WA/8364/2026 WA/ /	DIRECTOR OF TECHNICAL AND TRAINING MP	SOVONATH A.G.A	876/2026
128	D-WA/8481/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	877/2026
129	D-WA/8481/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	878/2026
130	D-WA/8482/2026 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK,A.G.A	879/2026
131	D-WA/8482/2026 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK,A.G.A	880/2026
132	D-WA/8483/2026 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK,A.G.A	881/2026
133	D-WA/8483/2026 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK,A.G.A	882/2026
134	D-WP(C)/38962/2023 WP(C)/38962/2023	NAMITA SAHOO MP	PARTHA SARATHI NAYAK	3921/2026
135	D-WP(C)/8143/2026 WP(C)/ /	HINA BARAL MP	DHANANJAYA MUND	3922/2026
136	D-WP(C)/8145/2026 WP(C)/ /	HINA BARAL MP	DHANANJAYA MUND	3923/2026
137	D-WP(C)/21856/2025 WP(C)/15146/2025	BIPIN BIHARI SWAIN MP	JAYDEEP PAL	3924/2026
138	D-WP(C)/8163/2026 WP(C)/ /	HINA BARAL MP	DHANANJAYA MUND	3925/2026
139	D-WP(C)/2061/2025 WP(C)/2157/2025	KAILASH CHANDRA BEHERA MP		3926/2026
140	D-WP(C)/8164/2026 WP(C)/ /	M/S NEELACHAL BUILD TECH AND RESOURCES MP	RESERVE NAME	3927/2026
141	D-WP(C)/7527/2026 WP(C)/6134/2026	KISHORE CHANDRA BHOI MP	SUSANTA KUMAR NAYAK	3928/2026
142	D-WP(C)/54088/2025 WP(C)/6159/2026	NARAYAN CHANDRA JENA MP		3930/2026
143	D-WP(C)/654/2026 WP(C)/798/2026	MANI TIRUMALA PROJECTS PVT. LTD., KANKATA MP	KANKATA MUKHRJI	3931/2026
144	D-WP(C)/31467/2025 WP(C)/22058/2025	TABARAK KHAN MP	SHIB SHANKAR MOHANTY	3932/2026
145	D-WP(C)/1425/2022 WP(C)/1425/2022	PRAVAKAR TRIPATHY MP		3933/2026
146	D-WP(C)/6028/2026 WP(C)/5525/2026	SUBASH CHANDRA NAYAK MP	DILLIP KUMAR MOHAPATRA	3934/2026
147	D-WP(C)/22219/2016 WP(C)/22219/2016	SUDAM HARIPAL MP	M/S.S.K.SAMAL	3935/2026
148	D-WP(C)/4642/2026 WP(C)/4037/2026	NAIMUN BIBI MP	ASHOK KUMAR SAHOO	3936/2026
149	D-WP(C)/28714/2025 WP(C)/20214/2025	PRAFULLA KUMAR SUNA MP	DURGESH NARAYAN RATH	3937/2026
150	D-WP(C)/8348/2026 WP(C)/6208/2026	PANDA INFRATECH LTD., KHURDHA MP	AMIT PRASAD BOSE	3938/2026
151	D-WP(C)/28716/2025 WP(C)/20215/2025	AMARAKANTA PADHAN MP	DURGESH NARAYAN RATH	3939/2026
152	D-WP(C)/8347/2026	KABIBARA MAHANTA	DURGESH NARAYAN RATH	

	WP(C)/ /	MP		3940/2026
153	D-WP(C)/28713/2025 WP(C)/20218/2025	SUNANDA BADI MP	DURGESH NARAYAN RATH	3941/2026
154	D-WP(C)/28720/2025 WP(C)/20296/2025	MITANJALI SAHU MP	DURGESH NARAYAN RATH	3942/2026
155	D-WP(C)/8349/2026 WP(C)/ /	MOHAN CHARAN SETHY MP	DURGESH NARAYAN RATH	3943/2026
156	D-WP(C)/1881/2026 WP(C)/3222/2026	BHAGABAT MAHANTA MP	PRAFULLA CHANDRA ACHARYA	3944/2026
157	D-WP(C)/8355/2026 WP(C)/ /	PRAVATI MAHANTA MP	DURGESH NARAYAN RATH	3945/2026
158	D-WP(C)/8359/2026 WP(C)/ /	DEBASHISH MAHAKUD MP	DURGESH NARAYAN RATH	3946/2026
159	D-WP(C)/7286/2026 WP(C)/6042/2026	UJALA CHANDRA MALLICK MP	DURGESH NARAYAN RATH	3947/2026
160	D-WP(C)/8362/2026 WP(C)/ /	DILLIP KUMAR PANDA MP	DURGESH NARAYAN RATH	3948/2026
161	D-WP(C)/53244/2025 WP(C)/36630/2025	DR.BILKESH PARVEEN MP	DR. BINODA KUMAR MISHRA	3949/2026
162	D-WP(C)/8283/2026 WP(C)/ /	PRAPHULLA SAHOO MP	RINTU NAYAK	3950/2026
163	D-WP(C)/8366/2026 WP(C)/ /	NALINI DEVI SHARMA MP	DURGESH NARAYAN RATH	3951/2026
164	D-WP(C)/8371/2026 WP(C)/ /	ROPYAPRABHA BHUYAN MP	DURGESH NARAYAN RATH	3952/2026
165	D-WP(C)/3620/2021 WP(C)/3620/2021	NIRMAL KUMAR BHOI MP	K.K.SWAIN	3953/2026
166	D-WP(C)/8374/2026 WP(C)/ /	JASOBANTA NAYAK MP	DURGESH NARAYAN RATH	3954/2026
167	D-WP(C)/8328/2026 WP(C)/ /	M/S T. C. I. SUPPLY CHAIN SOLUTIONS MP	RINTU NAYAK	3955/2026
168	D-WP(C)/8381/2026 WP(C)/6273/2026	ASWINI KUMAR PRADHAN MP	SAROJ KUMAR MISHRA	3956/2026
169	D-WP(C)/8385/2026 WP(C)/6277/2026	JAGADISH DEBTA MP	SAROJ KUMAR MISHRA	3957/2026
170	D-WP(C)/12367/2010 WP(C)/12367/2010	KANCHAN PRADHAN MP	M/S.SMT.G.RANI DORA	3958/2026
171	D-WP(C)/8388/2026 WP(C)/ /	TRILOCHAN DIGAL MP	KUNAL KUMAR SWAIN	3959/2026
172	D-WP(C)/8389/2026 WP(C)/6274/2026	CHAMARA SETH MP	SAROJ KUMAR MISHRA	3960/2026
173	D-WP(C)/8392/2026 WP(C)/6278/2026	ATRUSH PRADHAN MP	SAROJ KUMAR MISHRA	3961/2026
174	D-WP(C)/8393/2026 WP(C)/ /	MANAS KUMAR PRADHAN MP	BHOJARAJ SETH	3962/2026
175	D-WP(C)/8395/2026 WP(C)/6275/2026	SITARAM AGRAWAL MP	SAROJ KUMAR MISHRA	3963/2026
176	D-WP(C)/8398/2026 WP(C)/6293/2026	NARDEEP SINGH MP	SAIBRATA RATH	3964/2026
177	D-WP(C)/8088/2026 WP(C)/ /	AMMAR LOKHANDWALA MP	SHIVSANKAR MOHANTY	3965/2026
178	D-WP(C)/3531/2026 WP(C)/2915/2026	ASHOK KUMAR SAMANTARAY MP		3966/2026
179	D-WP(C)/8343/2026 WP(C)/ /	M/S BIRANCHI PRADHAN MP	KANANBALA ROY CHOUDHURY	3967/2026
180	D-WP(C)/55391/2025 WP(C)/180/2026	BINOD BIHARI SAHU MP	JAJATI KESHARI KHUNTIA	3968/2026
181	D-WP(C)/8426/2026 WP(C)/6266/2026	AJAY LENKA MP	GHANASHYAM MUDULI	3969/2026
182	D-WP(C)/8435/2026 WP(C)/ /	M/S. PSR ELECON PVT. LTD., HYDERABAD, MP	THE ESNOOSA	3970/2026
183	D-WP(C)/8345/2026 WP(C)/ /	DIBAKAR ACHARYA MP	SOUBHAGYA SWAIN	3971/2026

184	D-WP(C)/8440/2026 WP(C)/ /	PRASANTA KUMAR NAYAK MP	SIDHANT DAS	3972/2026
185	D-WP(C)/2081/2026 WP(C)/2184/2026	PURNIMA BARIK MP	RAJIB RATH	3973/2026
186	D-WP(C)/8454/2026 WP(C)/6268/2026	BENU LENKA @ BENUDHAR LENKA MP	GHANASHYAM MUDULI	3974/2026
187	D-WP(C)/6820/2026 WP(C)/5336/2026	KSHIROD KUMAR SUBUDHI MP		3975/2026
188	D-WP(C)/6773/2026 WP(C)/5339/2026	KSHIROD KUMAR SUBUDHI MP		3976/2026
189	D-WP(C)/2671/2026 WP(C)/2869/2026	PRAVAT KUMAR PADHY MP	ACHYUTANANDA PATTANAIAK	3977/2026
190	D-WP(C)/3241/2026 WP(C)/2788/2026	SAMSAD BEGUM MP	SAIBRATA RATH	3979/2026
191	D-WP(C)/8464/2026 WP(C)/ /	DEEPAK KUMAR DASH MP	SOMANATH MISHRA	3980/2026
192	D-WP(C)/3241/2026 WP(C)/2788/2026	SAMSAD BEGUM MP	SAIBRATA RATH	3981/2026
193	D-WP(C)/8466/2026 WP(C)/ /	AJAYANANDA SAHOO MP	KUNAL KUMAR SWAIN	3982/2026
194	D-WP(C)/8471/2026 WP(C)/ /	DASAMI KACHHAP MP	LAXMINARAYAN PATEL	3983/2026
195	D-WP(C)/8473/2026 WP(C)/ /	SANIKA SURIN MP	LAXMINARAYAN PATEL	3984/2026
196	D-WP(C)/8477/2026 WP(C)/ /	GITA BARAIK MP	LAXMINARAYAN PATEL	3985/2026
197	D-WP(C)/3779/2026 WP(C)/3054/2026	KUSHAL SHARMA MP	JAISH JOSHI	3986/2026
198	D-WP(C)/3779/2026 WP(C)/3054/2026	KUSHAL SHARMA MP	JAISH JOSHI	3987/2026
199	D-WP(C)/6440/2026 WP(C)/5454/2026	PRUTHIRAJ RAY MP		3988/2026
200	D-WP(C)/8452/2026 WP(C)/ /	DHARMENDRA KUMAR JOSHI MP	AKASH KUMAR PATTAJOSHI	3989/2026
201	D-WP(C)/8488/2026 WP(C)/ /	DR.MANORANJAN JENA MP	AVIJIT MISHRA	3990/2026
202	D-WP(C)/44690/2025 WP(C)/31158/2025	SUNITA DAS MP	SOUBHAGYA SWAIN	3991/2026
203	D-WP(C)/8490/2026 WP(C)/ /	BIJAYA KUMAR BEHERA MP	ARIJEET MISHRA	3992/2026
204	D-WP(C)/8492/2026 WP(C)/ /	INOCENCIO PRADHAN MP	BIBHUTI BHUSAN MISHRA	3993/2026
205	D-WP(C)/3323/2026 WP(C)/2848/2026	PRASANT KUMAR TRIPATHY MP	PRASANTA KUMAR NANDA	3994/2026
206	D-WP(C)/3323/2026 WP(C)/2848/2026	PRASANT KUMAR TRIPATHY MP	PRASANTA KUMAR NANDA	3995/2026
207	D-WP(C)/8495/2026 WP(C)/ /	BAUSUNI WOMENS HIGHER SECONDARY SCHOOL, SUBARNAPATRA MP		3996/2026
208	D-WP(C)/6016/2022 WP(C)/6016/2022	SUSHANTA KUMAR SAHU MP	DURGESH NARAYAN RATH	3997/2026
209	D-WP(C)/8498/2026 WP(C)/ /	PRAKASH BEHERA MP	SUVASHISH PATTANAIAK	3998/2026
210	D-WP(C)/8503/2026 WP(C)/ /	BHOLANATH SETHY MP	AMBIKA PRASAD RAY	3999/2026
211	D-WP(C)/38379/2025 WP(C)/26605/2025	KAMALINI NAYAK MP	ARJUNA CHARANA BEHERA	4000/2026
212	D-WP(C)/42585/2024 WP(C)/25276/2024	MD. ALAM MP	RAJIV KUMAR MAHANTA	4001/2026
213	D-WP(C)/8519/2026 WP(C)/ /	BIJU BAGAR MP	PABITRA KUMAR NAYAK	4002/2026
214	D-WP(C)/43750/2025 WP(C)/30404/2025	SUMAN PANDA MP	SUBHADUTTA ROUSTRAY	4003/2026
215	D-WP(C)/44106/2025	PADMANAV SENAPATI	SUBHADUTTA ROUSTRAY	

	WP(C)/30686/2025	MP		4004/2026
216	D-WP(C)/8527/2026 WP(C)/ /	SRICHANDAN RANA MP	NIRANJAN LENKA	4005/2026
217	D-WP(C)/8530/2026 WP(C)/ /	ANANDA BARIK MP	UMA CHARAN MISHRA	4006/2026
218	D-WP(C)/33168/2025 WP(C)/23288/2025	DR.TAPAN KUMAR SAHOO MP	PRASANTA KUMAR NANDA	4007/2026
219	D-WP(C)/22891/2024 WP(C)/13398/2024	NIKET SAHU MP		4008/2026
220	D-WP(C)/8537/2026 WP(C)/ /	BABULA JENA MP	GIRISH CHANDRA SAHU	4009/2026
221	D-WP(C)/8542/2026 WP(C)/ /	M/S SHREE SAI JAGANNATH, ROURKELA, MP	SUNIL KUMAR PARIJA	4010/2026
222	D-WP(C)/8529/2026 WP(C)/ /	MD. ASRAR MP	BAIBASWATA PANIGRAHI	4011/2026
223	D-WP(C)/17398/2025 WP(C)/12128/2025	SADANANDA NAYAK MP		4012/2026
224	D-WP(C)/8561/2026 WP(C)/ /	SATYABRATA MANTRY MP	SRINIBASH SATAPATHY	4013/2026
225	D-WP(C)/3241/2026 WP(C)/2788/2026	SAMSAD BEGUM MP	SAIBRATA RATH	4014/2026
226	D-WP(C)/3241/2026 WP(C)/2788/2026	SAMSAD BEGUM MP	SAIBRATA RATH	4015/2026
227	D-WP(C)/8564/2026 WP(C)/ /	M/S MUTHOOT FINCORP LTD., KERALA MP	ASIT KUMAR CHAUDHURY	4016/2026
228	D-WP(C)/8536/2026 WP(C)/ /	M/S K. C. CONSTRUCTION MP	UPASANA BAL	4017/2026
229	D-WP(C)/8569/2026 WP(C)/ /	CHANDRAKANTA NAYAK MP	BHABANI SHANKAR RAYAGURU	4018/2026
230	D-WP(C)/8567/2026 WP(C)/ /	DEBENDRA KUMAR JENA MP	AMITABH MISHRA	4019/2026
231	D-WP(C)/8450/2026 WP(C)/ /	ANANTARAM BISOI MP	SARBESWAR SAHOO	4020/2026
232	D-WP(C)/8574/2026 WP(C)/ /	SURATI JENA MP	PRADEEP KUMAR KHUNTIA	4021/2026
233	D-WP(C)/8575/2026 WP(C)/ /	DASARATHI TUDU MP	BHABANI SHANKAR RAYAGURU	4022/2026
234	D-WP(C)/8581/2026 WP(C)/ /	M/S. MANGALA PRASANNA NAYAK, BBS MP	SUNIL MISHRA	4023/2026
235	D-WP(C)/8582/2026 WP(C)/ /	PRIYABRATA DALAI MP	SIDHARTHA DAS	4024/2026
236	D-WP(C)/8600/2026 WP(C)/ /	M/S. RAGHUNATH BHUYAN, GANJAM MP	SUNIL MISHRA	4025/2026
237	D-WP(C)/8601/2026 WP(C)/ /	ISWAR CHANDRA PARIDA MP	DIGANTA DAS	4026/2026
238	D-WP(C)/8604/2026 WP(C)/ /	M/S. ODISHA TELEVISION LIMITED, BHUBANESHWAR MP	SUNIL MISHRA	4027/2026
239	D-WP(C)/8540/2026 WP(C)/ /	SITARAM AGRAWAL MP	ACHYUTANANDA PATTANAIK	4028/2026
240	D-WP(C)/8609/2026 WP(C)/ /	JITENDRA @ JITENDRA KUMAR BEHERA MP	JYOTIRMAYA SAHOO	4029/2026
241	D-WP(C)/8610/2026 WP(C)/ /	CHHABILA @ CHHABILA KUMAR SETHI MP	JYOTIRMAYA SAHOO	4030/2026
242	D-WP(C)/8611/2026 WP(C)/ /	NANDA SAHOO @ UMAKANTA SAHOO MP	JYOTIRMAYA SAHOO	4031/2026